

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF April 2026.

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-383/2026	02.04.2026	HIND CARES GLOBAL LIMITED VS RAJSEHGAL MANDIR RETAILS PRIVATE LIMITED	SHUBHANKAR	9999147160	CONTACT@SEHGALANDCO.COM	31.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-386/2026	02.04.2026	PAPPU SETH YADAV VS MUNICIPAL CORPORATION OF DELHI	ROBIN BHARDWAJ	9560905884	robinbhardwaj@529@gmail.com	03.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-387/2026	02.04.2026	VIRENDER KUMAR NARAYAN SAHU VS LAXMI	RANJEET SINGH	9818010348	RANJEETSINGH348@GMAIL.COM	20.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Injunction	CS COMM-392/2026	04.04.2026	NIRMALA DEVI VS NITIN WASON	ROHIT SHARMA	9891373332	ADV.RSROHIT@GMAIL.COM	27.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-393/2026	04.04.2026	RAHUL JAIN VS MOHD ARIF	LOKESH KUMAR PATHAK	8527084956	LAWSLANCELEGAL@GMAIL.COM	20.11.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-408/2026	07.04.2026	KRISHAN MANGAL VS BALRAJ SINGH	RAHUL KUMAR CHOUDHARY	8860838005	RAHUL.CHAUDHARY49@GMAIL.COM	30.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-441/2026	13.04.2026	SAPNA VS BABY & ANR.	SHASHI PRKASH DHASMANA	90350129904	shashiprakashdhasmana@gmail.com	08.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-453/2026	17.04.2025	ENKAY ENTERPRISES VS BATHWEL	ADITYA MADAN	9810128667	adityamadanlaw@gmail.com	15.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-456/2026	18.04.2026	M/s. INFINITY AUTO WORLD VS JYOTI SHAW	AMIT JAIN	9911525000	amitswal14@gmail.com	04.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-474/2026	23.04.2026	M/s. S.K. EDUCATION PVT. LTD. VS BACHPAN VATIKA PLAY SCHOOL AND ORS.	ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	17.04.2026
301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-505/2026	30.04.2026	CANARA BANK DEEPAK KUMAR VS PRATAP CHANDRA RANA	PRATAP CHANDRA RANA	9990366723	prarana25000@gmail.com	22.04.2026			
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM) (COMM)/404/2026	06-04-2026	HENU NOGLIA Vs MOHD IRSHAD AND ORS	SAKET GAKHAR(P),	9911893100	adv.batra@gmail.com	02.04.2026	

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		306	CS (COMM)	CS (COMM)/410/2026	07-04-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	30.03.2026
		306	CS (COMM)	CS (COMM)/436/2026	11-04-2026	ANURADHA GUPTA Vs SHIVAM MISHRA	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	05.04.2026
		306	CS (COMM)	CS (COMM)/490/2026	28-04-2026	M/S KAY ESS TRADE LINKS Vs M/S MOBILE POINT	SUDESH KUMAR GOYAL	9811052237	sudeshgoyal@hotmail.com	23.04.2026
		306	CS (COMM)	CS (COMM)/498/2026	28-04-2026	RAVI KUMAR CHAHAR Vs. MANOJ KUMAR	NARESH KUMAR	9811576193	nkde07@gmail.com	27.04.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/398/2026 RECOVERY OF RS. 7,51,000/-	06.04.2026	SUSHIL KUMAR GUPTA Vs RAHUL MEHRA	AJEET KUMAR	9810655629	TRB.LAW10@G
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/400/2026 RECOVERY OF RS. 10,35,000/-	06.04.2026	MANISH GUPTA Vs HIMANSHU SHARMA	SIDDHARTH VERMA	7011684029	verma.siddhartha1
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/427/2026 RECOVERY OF RS. 3,94,832/-	10.04.2026	SAHIBJEET SINGH BAGGA Vs MCD	R & V LAW ASSOCIATES	9560905884	robinbardwaj52
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/435/2026 RECOVERY OF RS. 15,89,448/-	11.04.2026	RAHUL GUPTA Vs SURENDER PROP OF M/S GFC INDIA VS SHARMA ANJU GUPTA PROP OF M/S RJ FOOTWEAR		9891297097	sksharmaadvocat
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/440/2026 RECOVERY OF RS. 5,51836/-	13.04.2026	ELECTROHARD INDUSTRIAL SOLUTIONS Vs GAURAV TRANSPORT COMPANY	ANUJ ARORA	9999238801	ANUJARORAAD
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/451/2026 RECOVERY OF RS. 18,62,031/-	16.04.2026	M/S TRADING INTERNATIONAL PVT. LTD. Vs M/S ARIHANT PACKWELL	MUNISH VORA	9643434456	MUNISHLAW.VG
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/452/2026 RECOVERY OF RS. 11,23,573/-	16.04.2026	BANK OF BARODA Vs CHITRA M/S PAPER CONVERTORS & ORS.	OF CHITRA VS MALHOTRA	9212888057	CHITRAMALHOT
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/477/2026 RECOVERY OF RS. 3,98,079/-	24.04.2026	ALUTIX INSULATIONS Vs KHUSHWANT CHAWLA	PALLAV GUPTA	9910186086	advpallavgupta@g
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/494/2026 RECOVERY OF RS. 30,00,000/-	28.04.2026	UGRO CAPITAL LIMITED Vs I MSINHA TRADERS	AMIT KUMAR	9990659331	NIL
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/502/2026 RECOVERY OF RS. 15,69,217/-	29.04.2026	ARUN NARULA Vs AL FALAHIA ELECTRIC STORE	DHARMENDR CHAUDHARY	9990855855	DHARMENDRA
		Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/503/2026 RECOVERY OF RS. 3,87,520/-	29.04.2026	ARUN NARULA Vs RATANA CHAUDHARY CHANDRA KESHRWANI	DHARMENDR CHAUDHARY	9990855855	DHARMENDRA

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			Central	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/504/2026 RECOVERY OF RS. 7,58,931/-	30.04.2026	NORTH EAST CARRYING CORPORATION LTD VS Q S LOGISTICS	ANAND PRAKASH DUBEY	9811308918	ANAND@JUSTI
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/407/2026	07-04-2026	BANK KOF BARODA Vs GEETA	AMIT PANCHAL(P),	9899913203	ADVSUDHASHUKL	07.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)/449/2026	16-04-2026	SATISH KUMAR BHASIN AND ANR Vs RADHEY SHYAM JAISWAL	PRIYANKA CHAUDHARY(P),	97173-91938	YADAVNAGENDER	02.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/416/2026	07-04-2026	PROFESSIONAL BOOK PUBLISHERS Vs JOHN DOE	LUKESH VASHISHTHA(P),	9999-753-811	VLOCOCOMMUNIC	01.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/422/2026	09-04-2026	UNION BANK OF INDIA Vs ADITYA KAROTTYA AND ORS	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@g	08.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/450/2026	16-04-2026	BKL AGRO FOODS PRIVATE LIMITED Vs AMARJIT KUMAR SAH	DEEPAK JAIN(P),	8588-826-199	DKJ.ADV@GMAIL.CO	08.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/458/2026	20-04-2026	CANARA BANK Vs RACHIT KHETAN PROP SHREE BALAJI ENTERPRISES	Sanjeev Chopra(P),	97111-42200	CHOPRA6791@GM	08.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/496/2026	29-04-2026	M/S S K EDUCATIONS PVT LTD Vs NANIKI TRIPATHI ENTERPRISES AND ANR	ROHIT VASHIST(P),	9810189233	ROHIT1996VASHIS	17.04.2026
			ROOM NO.304	RECOVERY	Counter Claim/17/2026	23-04-2026	SHARAD KUMAR JAIN Vs RAJAN SHARMA	ARJUN BHASKAR	9711285445	adv.ariunbhasarr@G	18.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/497/2026	29-04-2026	MS SUMITA BANU MOHMMAD SALEEM AND ANRS	Nazim uddin Ahmed(P),	97181-56319	NAZIM.JKL@GMAIL	21.04.2026
			ROOM NO.304	RECOVERY	CS (COMM)/476/2026	23-04-2026	KIRAN SHOREWALA Vs MS MEENAKSHI	ASHWINI MISHRA(P),	9811514844	ASHWINI.MISHRA1	18.04.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/389/2026	02-04-2026	MANDEEP SINGH Vs SANDEEP SINGH	ABHINAV(P),	8447220909	dandonapulkit@g mail.com	30.01.2026
			305	RECOVERY	CS (COMM)/418/2026	08-04-2026	GIRDHAR GOPALDEV GUPTA Vs RAMESH KUMAR	DEV PRAKASH PACHAURI(P),	7703863273	N/A	20.03.2026
			305	RECOVERY	CS (COMM)/481/2026	25-04-2026	Elgin Electronics Pvt Ltd Vs M/s KONE Elevator India Pvt Ltd	SANJAY SINGH(P),	9810759570	advpuneetgoel@gF mail.com	09.02.2026
			305	RECOVERY	CS (COMM)/439/2026	11-04-2026	M/s Aditya Construction Company Vs M/s Delhi Jal Board	Shikha Goel(P),	7009370271	N/A	09.04.2026

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			RECOVERY	CS (COMM)/445/2026	13-04-2026	Dheeraj Narayan Agrawal HUF Vs M/s Bram Health Care Private Limited	Vineet Dwivedi(P),	9717467867	advocatevineetdwivedi@!mail.com	08.04.2026
			RECOVERY	CS (COMM)/454/2026	17-04-2026	M/s Dux Publication Vs Urmila Book Store and another	sana yusuf(P),	7011131090	eenu.luka@gmail.com	09.04.2026
			RECOVERY	CS (COMM)/457/2026	18-04-2026	AMIT TANWAR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	981161525	sksinghl6@gmail.com	15.04.2026
			RECOVERY	CS (COMM)/464/2026	20-04-2026	Bharat Arora Vs MUNICIPAL CORPORATION OF DELHI	vidya shrama(P),	9911764458	N/A	15.04.2026
			RECOVERY	CS (COMM)/475/2026	23-04-2026	M/S Ram Charan Bansal Construction Pvt Ltd Vs Delhi Jal Board	Shikha Goel(P),	-8287634805	N/A	20.04.2026
			RECOVERY	CS (COMM)/488/2026	27-04-2026	JANAK PERFUMERS Vs DHANLAXMI INDUSTRIES	Sanjeev Singh(P),	981129304	liigation@singhnaassociates.com	20.04.2026
			RECOVERY	CS (COMM)/487/2026	27-04-2026	PURPLE LILLIES RETAIL PRIVATE LIMITED Vs SHIV HARWARE AND SANITARY MART	RAHUL KUMAR CHOUDHARY(P),	8860838005	rahul.chaudhaiy49@gmail.com	24.04.2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)/395/2026	CS (COMM)/395/2026	06-04-2026	STATE BANK OF INDIA Vs HRITIK VERMA	VIJAY PRAKASH	9810210832		23.03.2026
			CS (COMM)/394/2026	CS (COMM)/394/2026	06-04-2026	INDIAN BANK ANJALI SURI	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	27.03.2026
			CS (COMM)/417/2026	CS (COMM)/417/2026	08-04-2026	M/S VIDALE CLOTHING Vs SH UTKARSH KUMAR	NEERAJ KUMAR	9971163669		30.03.2026
			CS (COMM)/428/2026	CS (COMM)/428/2026	10-04-2026	RAJ KUMAR AGGARWAL Vs NKG INFRASTRUCTURE LTD	S.S. MITTAL	9654544154	ssmittal.associates@gmail.com	30.03.2026
			CS (COMM)/448/2026	CS (COMM)/448/2026	16-04-2026	M/S MATHRA DASS AHUJA AND SONS Vs Public Works Department GNCTD	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	09.04.2026
			CS (COMM)/447/2026	CS (COMM)/447/2026	16-04-2026	ORANGE HOUSE PVT LTD Vs SH YOGESH SETHI	YESH PAL SINGH	9717375409		09.04.2026
			CS (COMM)/489/2026	CS (COMM)/489/2026	28-04-2026	JOHNLEE PHARMACEUTICALS PRIVATE LIMITED Vs CROSSFORD HEALTHCARE PRIVATE LIMITED AND ORS	Utsav jain(P),	9082798662	Jainutsav21@gmail.com	23.04.2026
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT OMP(I)(COMM) 419/2026	06.04.2026	HDFC BANK LTD VS RAM AVTAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	Nil

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		302	CIVIL SUIT	CS(COMM) 396/2026	06.04.2026	SUREKHA DESIGNS PVT LTD VS RAM PRATAP	KAMAL GARG	9500570576	mailkamalgarg@gmail.com	23.03.2026
		302	CIVIL SUIT	EX COMM AWARD BY ARB. COMM 46/2026	06.04.2026	KOTAK MAHINDRA PRIME LTD VS MOHIT GUPTA	ANKESH MAURYA	9005694125		NIL
		302	CIVIL SUIT	CS(COMM) 401/2026	06.04.2026	CANARA BANK VS NAGENDRA KUMAR	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	21.03.2026
		302	CIVIL SUIT	CS(COMM) 399/2026	06.04.2026	SAIFUDDIN MOLLA VS MOHAMMAD ANWAR & ORS	TARUN SOOD	9654387645	tarunsood77@gmail.com	30.03.2026
		302	CIVIL SUIT	EX COMM AWARD BY ARB. COMM 52/2026	08.04.2026	AXIS BANK LTD VS JYOTI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	NIL
		302	CIVIL SUIT	EX COMM AWARD BY ARB. COMM 53/2026	08.04.2026	AXIS BANK LTD VS RAJESH YADAV	MAYANK MAHAJAN	9873347330	mayan_mahajan05@yahoo.com	NIL
		302	CIVIL SUIT	OMP(T) COMM 1/2026	10.04.2026	ARUN PASRICHA VS GODREJ FINANCE LIMITED	SAGAR SHIVAM JAISWAL	8010164371	advocatesagarsjaiswal@gmail.com	07.10.2025
		302	CIVIL SUIT	CS(COMM) 443/2026	13.04.2026	RAVI KOCHAR VS WING PLASTIC INDUSTRIES	KALPANA HINGORANI	9211033533	advocate_kalpana@yahoo.com	10.04.2026
		302	CIVIL SUIT	CS(COMM) 444/2026	13.04.2026	SHASHANK KAPUR VS ARVINDER SINGH GROVER	AMAR PANWAR	9540365307	amarlegalo4@gmail.com	05.09.2026
		302	CIVIL SUIT	CS(COMM) 470/2022	21.04.2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD VS M/S SAVERA BOOK DISTRIBUTORS	BHAWNA	8800883110	Apexlegalpartners@gmail.com	NIL
		302	CIVIL SUIT	RP(CIVIL) 15/2026	21.04.2023	DR. KAWALDEEP DHAM VS M/S UNIQUE INTERNATIONAL	DINESH KOTHARI & B.S. RANDHAWA	9810261191	dineshkothari@gmail.com	NIL
		302	CIVIL SUIT	CS(COMM) 482/2026	24.04.2026	PARAS RICE PRODUCTS PVT LTD VS BHAGYALAKSHMI	PANKAJ GUPTA SUGAM SHARMA	9013883468	chamverno13th@gmail.com	23.04.2026
		302	CIVIL SUIT	CS(COMM) 533/2026	11.05.2026	STATE BANK OF INDIA VS VED PRAKASH	SUCHITA DIXIT	8896932839	agnihotrisuchita@gmail.com	06.05.2026
8	SH. RAMESH KUMAR-II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)390/2026	04-04-2026	Adtric solutionVsJaguar advertising and media	Vineet Yadav	9818851180	VINEETYADAV1180@GMAIL.COM	RS. 5,000/- DATED 10.11.2026
		308	RECOVERY	CS (COMM)391/2026	04-04-2026	MS JINDAL SANITARYWARE PVT LTD THROUGH ITS MR ANKITMIDHVA SANJEEV SHARMA PROPRIETOR, cns	ARCHIT SINGHAL	9599043045	LEGAL@SIGMAL EGAL.IN	RS. 39,900/- DATED 27.03.2026

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			308	RECOVERY CS (COMM)402/2026	06-04-2026	B D GUPTA AND SONS PVT LTD VS WAVE ENERGY AND INFRASTRUCTURE S INDIA PVT LTD	Rishi kant Mishra	9268403018, 9868987993	rishikaant_mishra@yahoo.co.in	RS. 29,750/- DATED 24.03.2026
			308	RECOVERY CS (COMM)403/2026	06-04-2026	PREM COLOR CHEMICALS PVT LTD VS SITARAM MAHARAJ SAKHARKAR KAHANA LT	ARUN KUMAR YADAV	9810768996	arunyadav1131@gmail.co	RS. 18,850/- DATED 01.04.2026
			308	RECOVERY CS (COMM)411/2026	07-04-2026	AMANDEEP SINGH ANAND VS M/S COMMERCIAL REPROGRAPHERS	RAJEEV UPADHAYAY	9212002825	advrajeevupadhayay84@gmail.com	RS. 17,300/- DATED 02.04.2026
			308	RECOVERY CS (COMM)434/2026	11-04-2026	NAVKAR TECHTEXTILES LIMITED VS MOHIB SHOES PVT LTD	Nishchal Joshi	9891106587	adv.nishchal@gmail.com	RS. 12,700/- DATED 08.04.2026
			308	RECOVERY CS (COMM)459/2026	20-04-2026	Kiran Aggarwal Vs Gaurav Kuma	Sonu Vivek	9810106509	NOT AVAILABLE	RS. 33,400/- DATED 14.08.2023
			308	RECOVERY CS (COMM)460/2026	20-04-2026	JAYSHREE TEA AND INDUSTRIES LTD VS MOHIT MALHOTRA PROMM TRADING COMPANY	Sanjay Aggarwal	9871369954	aggarwal.sanjay1974@gmail.com	RS. 15,300/- DATED 22.01.2026
			308	PERMANENT INJUNCTION CS (COMM)492/2026	28-04-2026	Ms Spinks India Vs Saturn Tampon Druck India Pvt Ltd	Natwar Rai	9818906064	natwarrai@gmail.com	RS. 12,150/- DATED 24.06.2026
			308	PERMANENT AND MANDATORY INJUNCTION CS (COMM)493/2026	28-04-2026	KAMALJEET KAUR ARORA VS NITIN KUMAR	Girish Gaur	9811109763	GIRISHGAURADV@YAHOO.COM	RS. 9,887/- DATED 20.04.2026 TO 24.04.2026
9	SH. ANIL ANTI-DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109	RECOVERY CS (COMM)/388/2026	02-04-2026	Hari Lal Yadav Vs Saurav Gupta	RAVINDER SINGH(P),	9818010348		01.04.2026
				CS (COMM)/423/2026	09-04-2026	Union Bank of India Vs YASH KUMAR	KAMALJIT SINGH RANOT(P),	9890410729	kamaljitsingh ranot@gmail.com	08.04.2026
				CS (COMM)/430/2026	10-04-2026	Hamdard National Foundation (India) Vs Hamdard Welfare Society	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theameco.com	09.04.2026
				CS (COMM)/442/2026	13-04-2026	NAVKAR TECHTEXTILES LIMITED Vs GOPI LEATHERS AND CO	Nishchal Joshi(P),	9891106587	adv.nishchal@gmail.com	11.04.2026
				CS (COMM)/473/2026	23-04-2026	Kanchan Fashion Private Limited Vs Jatinder Arora	Subhash Chandra(P),	9810459344		22.04.2026
				CS (COMM)/480/2026	25-04-2026	ELIXI INTERNATIONAL SA Vs MEDICINE HOUSE	Sumeet Lall(P),	9810944677	SUMEET.LALL@CSLCHAMBERS.COM	24.04.2026

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				CS (COMM)/491/2026	28-04-2026	ICICI Bank Vs MD ADIL	Adv.DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	27.04.2026	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/406/2026	06-04-2026	ANIL KUMAR JUNEJA Vs NAVAL KISHORE	DEEPAK RAO	9899090801	deepakraadvocate@gmail.com	01-04-2026
			307	Civil	CS (COMM)/424/2026	09-04-2026	UNION BANK OF INDIA Vs KARISHMA BALIYAN	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	08-04-2026
			307	Civil	CS (COMM)/471/2026	21-04-2026	STATE BANK OF INDIA Vs ANUP STEELS	TIRATH YADAV	9643228307	id-advtirath@gmail.com	15-04-2026
			307	Civil	CS (COMM)/462/2026	20-04-2026	BHARAT ARORA Vs vidya shrama	sagar	9911764458	ADVOCATEVIDYA ASAGAR94@GMAIL.COM	15-04-2026
			307	Civil	CS (COMM)/479/2026	24-04-2026	CANARA BANK (e-syndicate) Vs VANSHIKA JAIN Prop of M/s Singhal Thread Industries	Sumit Saurav	7042039746	sumitsaurav@hotmail.com	10-04-2026
			307	Civil	CS (COMM)/507/2026	30-04-2026	M/S BALAJI TEXTILE MILLS Vs M/S WEAVETEX INDIA	Vinayak Srivastava	9899628833	srivastava.vinayak@gmail.com	20-04-2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/421/2026	08-04-2026	PUNJAB AND SINDH BANK Vs CHINTAN NAITHANI AND ANR	Vinod Gupta	9811135305	counsel.vinodgupta@gmail.com	20.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/425/2026	09-04-2026	MITTAL SAREES Vs DRAUPADI SELECTIONS AND ORS	Bhishm N Singh	8930113534	advbhishmnarain@gmail.com	06.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/431/2026	10-04-2026	M/S INTERNATIONAL SIRAJ Vs M/S GARG INTERNATIONAL AND OTHERS	Satyavan Rai	9911511417	Satyavan.raii55@gmail.com	07.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/437/2026	11-04-2026	M/s Aditya Construction Company Vs Delhi Jal Board and anr	Shikha Goel	8287634805	-	09.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/467/2026	21-04-2026	Chanchal Gupta Vs Pradip Sureka	Ashish Verma	9717944394	advashishverma@gmail.com	24.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/468/2026	21-04-2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD Vs M/s SRI RAM BOOKS	Bhawna	8800883110	apexlegalpartners@gmail.com	----
			COURT ROOM 309	CS (COMM)	CS (COMM)/472/2026	22-04-2026	Matri Jewellers Prop Uttam Pandit Vs Sahu Jewells Partnership Firm through Partners	Sandeep Sharma	9818792055	sandeepadv@yahoo.com	06.04.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/483/2026	25-04-2026	M/s JAIN SAREE NIKETAN Vs M/s BUNNY UNIVERSAL TRADERS	Manish Kr Singh	9953575001	themkslawhouse@gmail.com	24.04.2026

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		COURT ROOM 309	CS (COMM)	CS (COMM)/485/2026	27-04-2026	SH HARI KRISHAN MAHAJAN Vs MS JHULELAL TRADERS	M L Mahajan	9811688721	gauravmahajan_23@yahoo.co.in	20.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/499/2026	29-04-2026	VAISHNO WIRE PVT LTD Vs DEEPAK TYAGI	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	23.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/500/2026	29-04-2026	Anil Kumar Aggarwal Vs M/s BRIJ GOPAL CONSTRUCTION COMPANY PVT.LTD.	Vidit gupta	9910995511	a445defcol@gmail.com	27.04.2026
12	SH. LAL SINGH DISTRICT COMMERCIAL COURT	CENTRAL	CS (COMM)/	405/2026	03.04.2026	APEIROGON TECHNOLOGIES PRIVATE LIMITED Vs JOHN DOE	Gaurav Patel	9455160761	E-mail: tatvalawlln@Pinnai.com	06-04-2026
			CS (COMM)/	412/2026	20.03.2026	STATE BANK OF INDIA Vs BRAHAMJEET SINGH	MS. S. SOOD	9811786067	msssoodavocate@gmail.co,	07-04-2026
			CS (COMM)	/413/2026	23.03.2026	STATE BANK OF INDIA Vs PARVEEN SHOKEEN	MS. S. SOOD	9811786067	msssoodavocate@gmail.co,	07-04-2026
			CS (COMM)/	414/2026	29.03.2026	B D GUPTA AND SONS PVT LTD Vs CHATTERJEE ENGINEERING PRIVATE LIMITED	RISHI KANT MISHRA	9268403018,	rishikaant_mishra@yahoo.co.in	07-04-2026
			CS (COMM)	/415/2026	05.04.2026	RAJ KUMAR BINDAL Vs Ankita Jain Prop A J Enterprises	Mr.SunilMittal	9810513998	SUNILMITTAL37@GMAIL.COM	07-04-2026
			CS (COMM)	/419/2026	04.04.2026	Rajyavardhan Vanijya Private Limited Vs Sajjan Jain	ARCHITSINGHAL	9811156111	LEGAL@SIGMAL EGAL.IN	08-04-2026
			CS (COMM)/	420/2026	05.04.2026	BINDAL MARKETING CO. Vs Komal Prop M K Enterprises	Mr.SunilMittal	9811156111	SUNILMITTAL37@GMAIL.COM	08-04-2026
			CS (COMM)	/438/2026	08.04.2026	Mohan Lal Proprietor of Uttam Industries THROUGH AR VARUN SONI Vs LAXMI NARAYAN SHARMA PROP OF SHRI LAXMI PROP.	HARISH KUMAR	8285202359	Email: Harish@barahamilegalservices.com	11-04-2026
			CS (COMM)	/446/2026	10.04.2026	Ms Mahavir Prasad Jain And Sons Vs Pawan Kumar Aggarwal Owner	SHRAVAN KUMAR BA'ISAL	6201970125	unitedmark'aunitedandunited.com	15-04-2026
			CS (COMM)	/461/2026	18.04.2026	JAYSHRRE TEA AND INDUSTRIES LTD Vs HEMLATA JAIN PROP M/S SANMATI SALES AGENCY	SanjayAggarwal	9871369954	aggarwal.sanjay1974@gmail.com	20-04-2026
			CS (COMM)/	465/2026	10.04.2026	M/S NORTH EASTERN CARRYING CORPORATION LTD. Vs M/S Q and S LOGISTICS	ANAND PRAKASH DUBEY	9811308916;	anand@justjurist.com	20-04-2026
			CS (COMM)/	469/2026	18.04.2026	BHARAT BHUSHAN KAPOOR Vs DHANPAT RAI PUBLISHING COMPANY PRIVATE LIMITED	MANISH SINGHAL	981152911	mangla.ipr@gmail.com	21-04-2026

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			401	CS (COMM)	/478/2026	18.04.2026	ARIHANT ELECTRICALS THROUGH POWER OF ATTORNEY TANUSHREE PUROHIT Vs MS ORION INDUSTRIES AND ORS	SurenderKumar	9999993833	SURENDERSUPARN@GMAIL.COM	24-04-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/384/2026	02-04-2026	LABOTEK TECHNOLOGIES PRIVATE LIMITED Vs FATEHPURIA TRANSFORMERS AND SWITCHGEARS (P) LTD	SH. MIHIR GARG	9555358834	Contact@thelawers.com	30.03.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/385/2026	02-04-2026	Design Phi Studio through its proprietor Wasim Ahmed Vs Dr Kashish Kulshreshtha alias Nidhi alias Khushi	ARAWALI LAW ASSOCIATES	9810272564	nakhanadvocate@gmail.com	30.03.2026
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/421/2026	06-04-2026	HDFC BANK LTD Vs SHARDA KUMARI	SH. ANISH BHOLA			NA
			COURT ROOM 402	CIVIL SUIT	Ex.COMM Award by Arb. Comm./48/2026	07-04-2026	Axis Bank Ltd Vs RAGHUNANDAN CHAUDHARI	MAYANK MAHAJAN	9873347380		NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/184/2026	07-04-2026	Pappu Seth Vs Municipal Corporation of Delhi And Another	ROBIN BHARDWAJ	9580905884		NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/409/2026	07-04-2026	SH ATUL KANSAL SOLE PROPRIETOR MS ATUL KUMARANUJ KUMAR Vs DAHARAMVIR GAHALOT	SANCHIT GOYAL	9999605495	advsanhitgoyal@gmail.com	23.03.26
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/426/2026	09-04-2026	VECTUS POLYMERS PRIVATE LIMITED Vs KIRAN	Shrihar tripathi	9548888420	Advocate.shrihar@gmail.com	04.04.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/432/2026	10-04-2026	Super Cassettes Industries Pvt. Lt Vs M/S RAM NET COM	KK Khaitan	9810389109	kkkheitan@tseai.com	31.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/433/2026	10-04-2026	Hamdard National Foundation (India) Vs Hamdard Jankalyan Avam Shiksha Sa	shivender singh	9953394364	shivender@theameco.com	08.04.2026
			COURT ROOM 402	CIVIL SUIT	OMP MISC (COMM.)/3/2026	13-04-2026	Sh Siddhant Shangle Vs Government of NCT of Delhi Public Works Department	AK Trivedi	9871441764	aktrivedilawoffices@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Ex.COMM Award by Arb. Comm./60/2026	17-04-2026	M/S MAA DURGA INDUSTRIES Vs M/S EKOM AGARO OVERSEAS				NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/455/2026	18-04-2026	Nezpack Industries Pvt Ltd Vs Himalaya Food International ltd	Aakash chaudhry	8743904246	ch.aakash86@gmail.com	16.04.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/463/2026	20-04-2026	Manoj Kumar Vs Chairman, CBDT and Ors	Charanpreet singh	8860577210	singh.charanpreet9@gmail.com	25.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/486/2026	27-04-2026	KARUR VYSYA BANK LTD Vs Ravinder Ahuja	Sandeep	8800892099	dhariwalsandeep905@gmail.com	11.10.2023

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			COURT ROOM 402	CIVIL SUIT	CS (COMM)/506/2026	30-04-2026	Gaurav Jain Vs Kawaljeet Singh Sheen	S.B. Pandey	9313780408	sbpandey7@yahoo.com	27-04-2026
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/320/2026	01-04-2026	BANK OF INDIA Vs M/S/CAKES 98 THROUGH ITS PROPRIETOR MAYANK KHURANA	Amrendra Nath Shukla(P),	9910717081	advamrendra22@gmail.com	27-03-2026
				CS	CS (COMM)/341/2026	07-04-2026	SURESH PARASHAR PROPRIETOR OF VAIDRISHI LABORATORIES AND ANR- Vs GREENLIVYA MULTINATIONAL PRIVATE	DATT Sumit Nagpal(P),	9911995000	mail@nagpal.law	19-03-2026
				CS	CS (COMM)/357/2026	11-04-2026	STATE BANK OF INDIA Vs JASWANT SINGH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	06-04-2026
				CS	CS (COMM)/356/2026	11-04-2026	STATE BANK OF INDIA Vs SATPAL	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	06-04-2026
				CS	CS (COMM)/358/2026	11-04-2026	STATE BANK OF INDIA Vs DEVI DASS	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	06-04-2026
				CS	CS (COMM)/359/2026	11-04-2026	STATE BANK OF INDIA Vs RAJU	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	06-04-2026
				CS	CS (COMM)/363/2026	13-04-2026	STATE BANK OF INDIA Vs RAMESH	Gopal Chand Sharma(P),	810210832	Not mentioned	07-04-2026
				CS	CS (COMM)/369/2026	15-04-2026	PANKAJ GUPTA Vs PAWAN KUMAR	Ajay Gupta(P),	9810226738	ajayg557@yahoo.com	28-03-2026
				CS	CS (COMM)/367/2026	15-04-2026	CANARA BANK Vs RAJNI SARNA PROP M/S DIVYA FASHION	CHITRA MALHOTRA(P),	9212888057	Not mentioned	25-02-2026
				CS	CS (COMM)/370/2026	15-04-2026	Anand Kumar Dalmia Vs PIRAMAL FINANCE LIMITED	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	06-03-2026
				CS	CS (COMM)/368/2026	15-04-2026	PRADEEP GUPTA AND SONS HUF Vs PAWAN KUMAR	Ajay Gupta(P),	9810226738	ajayg557@yahoo.com	17-03-2026
				CS	CS (COMM)/376/2026	18-04-2026	SURINDER KUMAR SOLE PROPRIETOR OF M/S SUNGRACE INKS Vs RAVINDER MAWRI SOLE PROPRIETOR OF M/S K G PRINTERS	Arti Sharma(P),	9810186530	insightlegal99@gmail.com	13-04-2026
				CS	CS (COMM)/386/2026	21-04-2026	ABHAY MUNJAL PROP M/S ABHAY TRADERS Vs M/S JUNO BITUMIX PVT LTD AND ORS	CHANDER SHEKHAR(P),	8368100614	advpallavaneja@gmail.com	16-04-2026
				CS	CS (COMM)/387/2026	21-04-2026	Sunil Kumar Pandey Vs Bharat	ABHISHEK TYAGI(P),	8130081167	advabhishektyagi2@gmail.com	24-12-2025

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			CS	CS (COMM)/394/2026	22-04-2026	MEENU PROP OF M/S TAKSH ENTERPRISES Vs RAJESH PAL PROP OF M/S PAL TRADING COMPANY	Manish Yadav(P)	9599925926	advocategirish156@gmail.com	13-04-2026
			CS	CS (COMM)/402/2026	23-04-2026	M/S OMSONS MARKETING PVT LTD Vs M/S BPS INFRASTRUCTURE PVT LTD (DRINKS ON FIRE)	Anand Sharma(P)	9811962839	adu.irshad1@gmail.com	17-04-2026
			CS	CS (COMM)/407/2026	24-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Amit Kumar and Anr	GAURAV MALHOTRA(P)	9999797229	malhotra_gaurav1976@yahoo.co.in	27-11-2025
			CS	CS (COMM)/406/2026	24-04-2026	Gangotri Electronics Pvt Ltd Vs IB Lightings Pvt Ltd	Kartik Bhagat(P)	8126399945	Advocatebhagat24@gmail.com	20-04-2026
			CS	CS (COMM)/412/2026	25-04-2026	M/S Rakesh Timber Traders Vs M/s BHAWNA MOTELS AND RESORTS PVT LTD AND ORS	Akshat Gupta(P)	8160450416	akshat.lawgreen@gmail.com	10-04-2026
			CS	CS (COMM)/347/2026	09-04-2026	Shree Krishna Paper Mills and Industries Limited Vs Bunpai India Private Limited	DAVESH VASHISHTHA(P)	7982104633	mail@dvipattorney.com	07-04-2026
			CS	Counter Claim/17/2026	16-04-2026	BUNPAI INDIA PRIVATE LIMITED VS SHREE KRISHNA PAPER MILLS AND INDUSTRIES LIMITED	KUNAL KHANNA(P)	9999757185	IP.KUNALKHANNA@GMAIL.COM	10-04-2026
			CS	CS (COMM)/428/2026	30-04-2026	Triveni Trust Vs Tript Singh	Akhil Mittal(P)	9212504099	mittalsolicitors@gmail.com	28-04-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS(COMM)	319/2026	01.04.2026	MS ALUTECH INDUSTRIES VS. PAVNEET KHURANA	ADITYA LOROYIA	9873539952	sudivgalegal@gmail.com	17.12.2025
			CS(COMM)	321/2026	02.04.2026	OZONE OVERSEAS PVT LTD VS. ASHOK KUMAR	MAHESH KATYAYEN	9810133604	tridentlaw@hotmail.com	11.03.2026
			CS(COMM)	322/2026	02.04.2026	PARMESHTHI ENTERPRISES VS. OASIS DISTILLERIES LTD	VAIBHAV GUPTA	9999556464	advaibhavgupta@hotmail.com	20.03.2026
			CS(COMM)	323/2026	02.04.2026	ABC FIRE ENGINEERS INDIA VS. SUNEJAS TOER 11 FLAT OWNER WELFARE ASSOCIATION	ABHINAV SUGANDHA	9315199843		13.03.2026
			CS(COMM)	351.2026	10.04.2026	KUNAL AGGRWAL VS. VIMAL	NAVNEET GOEL	9811224831	navneetgoyal.ad@gmail.com	06.04.2026
			CS(COMM)	353/2026	11.04.2026	STATE BANK OF INDIA VS. SUSHIL KUMAR	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	06.04.2026
			CS(COMM)	354/2026	11.04.2026	STATE BANK OF INDIA VS. NITIN JAIN	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	03.04.2026

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			CS(COMM)	355/2026	11.04.2026	V MAHASHAY AND CO. KENGE DUBEY VS. CONSTRUCTION CO	9599801188	globalvisionlawoffice@gmail.com	03.04.2026
			CS(COMM)	360/2026	13.04.2026	MS BANAIY KI DUKANN PVT LTD VS. ARIETIS HEALTHCARE PVT LTD	9958617492	advnitin@hotmail.com	28.03.2026
			CS(COMM)	364/2026	15.04.2026	INDU MAHAJAN VS. VINEET	891880710	lalwanisunil1990@gmail.com	03.05.2025
			CS(COMM)	371/2026	16.04.2026	PRAMIT SANGHAVI VS. M/ PVR INOX LTD	7982104633	mail@ad.pattorneyes.com	16.04.2026
			CS(COMM)	383/2026	20.04.2026	RAJ SINGH VS. BHUPENDER SINGH & ORS	8826785667	irshad.mohammwso1@gmail.com	17.04.2026
			CS(COMM)	385/2026	20.04.2026	PUNJAB NATIONALS BANK VS. SHANTI	9899331166	sauravbhasin10@gmail.com	10.04.2026
			CS(COMM)	400/2026	23.04.2026	MS KAGO PACKSTER TECHNOLOGY OPC VS. MANISH KUMAR	964370160	manish@xanderlegalsolutions.com	06.04.2026
			CS(COMM)	408/2026	24.04.2026	PREM CHAND RAKESH KUMAR VS. KUSHAGRA	9999448787	kushagrabansal@akassociates.org.in	20.04.2026
			CS(COMM)	416/2026	27.04.2026	M/S CONSTRUCTION NEELANSH ELECTROTECH SYSTEM VS. NKR KAILASH KUMAR	9811330731	advocatesharmakailash@gmail.com	23.04.2026
			CS(COMM)	417/2026	27.04.2026	PUNJAB NATIONALS BANK VS. DINESH KUMAR THAPAR	9548667393	sssanchit09@gmail.com	24.04.2026
			CS(COMM)	419/2026	28.04.2026	RAM AVTAR PRAMOD KUMAR VS. SWENKA TRIPATHI	9069075551	advswenkatripathi@gmail.com	20.04.2026
			CS(COMM)	422/2026	29.04.2026	SANDEEP SINGH GUJRAL VS. HARJEET SINGH	9810570525	malaya.chand@yahoo.com	25.04.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	CS (COMM)/328/2026	04-04-2026	M/s Astrovex Bizz 24 Pvt Ltd Vs Suresh Dubey	MANISH KUMAR(P),	98711313377	legalworldrajeev@gmail.com	24-03-2026
			ExCOMM Award by Arb Comm/48/2026	04-04-2026	Axis Bank Ltd Vs KARAN KUMAR	MAYANK MAHAJAN(P),			
			ExCOMM Award by Arb Comm/46/2026	04-04-2026	Axis Bank Ltd Vs JITENDER SHARMA	MAYANK MAHAJAN(P),			

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				ExCOMM Award by Arb Comm/51/2026	06-04-2026	Axis Bank Ltd Vs AJAY VISHWAKARMA	MAYANK MAHAJAN(P),			
				CS (COMM)/330/2026	06-04-2026	MS SLITT COAT ENGINEERS THROUGH ITS PARTNER LAXMI PAT JANGIR Vs MEDICAL SOLUTION	Manoj Kumar(P),	9810204312	lexcitusassociates1@gamil.com	01-04-2026
				Counter Claim/11/2026	06-04-2026	EutAir Equipments LLP Vs C S Construction Company Private Limited	Shobhan mahanti(P),	9990444187	katyal.siddhant@gmail.com	16-02-2026
				OMP (COMM)/721/2026	06-04-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs BRIJESH KUMAR	ADV. LALIT PANDEY(P),			
				OMP (COMM)/729/2026	09-04-2026	YES BANK LTD Vs SHABANA IMAM	KARTIK KUMAR(P),			
				OMP (COMM)/728/2026	09-04-2026	YES BANK LTD Vs SAKAWAT KHAN	KARTIK KUMAR(P),			
				OMP (COMM)/727/2026	09-04-2026	YES BANK LTD Vs PRABHANSHU SHEKHAR	KARTIK KUMAR(P),			
				OMP (COMM)/726/2026	09-04-2026	YES BANK LTD Vs MOHAMMAD DANISH	KARTIK KUMAR(P),			
				OMP (COMM)/725/2026	09-04-2026	Shriram Finance Ltd Vs NAUSHAD AHMAD	Manoj Kumar(P),			
				ExCOMM Award by Arb Comm/59/2026	09-04-2026	Indusind Bank Ltd Vs ASHOK KR KUSHWAHA	Manoj Kumar(P),			
				ExCOMM Award by Arb Comm/58/2026	09-04-2026	Indusind Bank Ltd Vs KRISHAN KUMAR	Manoj Kumar(P),			
				ExCOMM Award by Arb Comm/57/2026	09-04-2026	Indusind Bank Ltd Vs SUNIL KUMAR TELI	Manoj Kumar(P),			
				CS (COMM)/346/2026	09-04-2026	BANK OF BARODA Vs MUKESH	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gamil.com	05-11-2025
				Execution (Comm)/142/2026	10-04-2026	Canara Bank Vs SANDEEP KUMAR CHATURVEDI	sumit virmani(P),			
				OMP (COMM)/736/2026	11-04-2026	HDFC BANK LTD Vs RAJESHWAR VERMA	ADV. LALIT PANDEY(P),			

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				OMP (COMM)/737/2026 (D1)	11-04-2026	HDFC BANK LTD Vs PIYUSH JHA	ADV. LALIT PANDEY(P),			
				CS (COMM)/352/2026	11-04-2026	STATE BANK OF INDIA Vs SATISH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gamil.com	06-04-2026
				OMP (COMM)/759/2026 (D1)	13-04-2026	Yes Bank Ltd Vs NEETU TOMER	ADV. LALIT PANDEY(P),			
				OMP (COMM)/757/2026 (D1)	13-04-2026	TSC FINSERV PRIVATE LIMITED Vs SUNSHINE AUTO SALES	ADV. LALIT PANDEY(P),			
				OMP (COMM)/758/2026 (D1)	13-04-2026	IDFC FIRST BANK LIMITED Vs ROHIT KUMAR	SANJEEV PATHAK(P),			
				OMP (COMM)/756/2026 (D1)	13-04-2026	IDFC FIRST BANK LIMITED Vs RAVI CHHILLAR	SANJEEV PATHAK(P),			
				OMP (COMM)/773/2026 (D1)	15-04-2026	IDFC FIRST BANK LIMITED Vs MADHUMITA SINGH	RAHUL KASHYAP(P),			
				Execution (Comm)/143/2026	15-04-2026	pramod kumar narang Vs pooja anand	Jaspreet Singh(P),			
				OMP (COMM)/776/2026 (D1)	16-04-2026	IDFC FIRST BANK LIMITED Vs VIKAS GUPTA	SANJEEV PATHAK(P),			
				Execution (Comm)/144/2026	16-04-2026	Kartar Kaur Shokeen Vs M/s Guruji Fashion	Yogesh Kumar Chandna(P),			
				CS (COMM)/374/2026	17-04-2026	JASBIR SINGH Vs TEJENDER SINGH	Mohan Kumar Kaushik(P),	9990015815	mohan396@gamil.com	02-09-2024
				OMP (COMM)/782/2026 (D1)	17-04-2026	IDFC FIRST BANK LIMITED Vs SAIRAF KHAN SAIFI	SANJEEV PATHAK(P),			
				OMP (COMM)/781/2026 (D1)	17-04-2026	IDFC FIRST BANK LIMITED Vs ABHA SINGHAL	SANJEEV PATHAK(P),			
				M-Ex/170/2026	17-04-2026	WORLDFA EXPORTS PVT LTD Vs SHAUKAT AZIZ	Sameer Dewan(P),			
				CS (COMM)/375/2026	18-04-2026	Mr Anil Kumar Proprietor Ms Kapoor Press Vs Mr Mushahid Ali Proprietor Ms Prime Packaging India	Hritik Kashyap(P),	9811427955	munishlaw.vohra@gamil.com	02-03-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				Misc DJ/424/2026	18-04-2026	Fire Hut Commercial Equipment Private Limited Vs Kaltech Building Controls Private Limited	SHREY KUMAR(P),			
				OMP (COMM)/799/2026	18-04-2026	IDFC FIRST BANK LIMITED Vs SAJJAD AHMAD	SANJEEV PATHAK(P),			
				OMP (COMM)/815/2026	20-04-2026	Yes Bank Ltd Vs SEEMA KUMARI	ADV. LALIT PANDEY(P),			
				CS (COMM)/379/2026	20-04-2026	ASHOK BABBAR (SENIOR CITIZEN) Vs JITENDER VERMA ALIAS SONU VERMA	DEVENDER KUMAR JAIN(P),	9899776633	pspkjuris@gamil.com	10-09-2021
				OMP (COMM)/813/2026	20-04-2026	IDFC FIRST BANK LIMITED Vs LOKESH DAGAR	SANJEEV PATHAK(P),			
				OMP (COMM)/812/2026	20-04-2026	IDFC FIRST BANK LIMITED Vs MOHIT CHARAN	SANJEEV PATHAK(P),			
				OMP (COMM)/814/2026	20-04-2026	Yes Bank Ltd Vs DIVYAM GUPTA	ADV. LALIT PANDEY(P),			
				Misc DJ/435/2026	21-04-2026	Fire Hut Commercial Equipment Private Limited Vs Kaltech Building Controls Private Limited	SHREY KUMAR(P),			
				OMP (COMM)/838/2026	22-04-2026	Yes Bank Ltd Vs HARISHREE PANIGRAHI	ADV. LALIT PANDEY(P),			
				OMP (COMM)/839/2026	22-04-2026	Yes Bank Ltd Vs RAMBARAN	ADV. LALIT PANDEY(P),			
				ExCOMM Award by Arb Comm/70/2026	24-04-2026	Kotak Mahindra Prime Ltd Vs GEETA RANI	Sunny Arora(P),			
				CS (COMM)/405/2026	24-04-2026	JAGDISH SINGH Vs JAYR. P DEVI	R. P Singh Divaniya	9811131392	ratanpalsinghdivaniya@gamil.com	13-04-2026
				Execution (Comm)/160/2026	24-04-2026	M/S AUTOVIKAS SALES AND SERVICES PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH DHARAMVIR SINGH Vs ZION INTERNATIONAL FOODS	YOMESH SHARMA(P),			
				CS (COMM)/403/2026	24-04-2026	Zion International Foods Ingredients Private Limited Vs MOHD AKHTAR	NIKITA GUPTA(P),	9711894248	Not Mentioned	09-04-2026
				CS (COMM)/404/2026	24-04-2026	Vinay Arora Vs Sarajeet Singh Makan Prop of Voodo	Lavnish Kumar(P),	9873925325	lavinshk@yamil.com	20-4-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				ExCOMM Award by Arb Comm/72/2026	25-04-2026	UGRO CAPITAL LTD Vs SHARMA ENTERPRISES	Sanjay Kumar Singh(P),			
				CS (COMM)/411/2026	25-04-2026	Mr Ramesh Chander Soni Vs Mr Giriraj Binani	CHARIT GOYAL(P),	8595653336	sulekachandco@gmail.com	23-04-2026
				OMP (COMM)/852/2026	27-04-2026	IDFC FIRST BANK LIMITED Vs ADNAN MD	SANJEEV PATHAK(P),			
				OMP (COMM)/850/2026	27-04-2026	YES BANK LTD Vs PAYAL TYAGI	KARTIK KUMAR(P),			
				OMP (COMM)/851/2026	27-04-2026	YES BANK LTD Vs RAM GYAN SINGH	KARTIK KUMAR(P),			
				Misc DJ/458/2026	27-04-2026	Shree Radhe Process Vs DEV GARMENTS	SATYA PRAKASH(P),			
				OMP (COMM)/9/2026	29-04-2026	M/S QUGEN PATHLABS P LTD THROUGH ITS DIRECTOR SH UPINDER SINGH Vs M/S HOPEBERRY DIAGNOSTICS AND	Vinod Pant(P),			
				CS (COMM)/424/2026	30-04-2026	ANGEL INDIA CAD CAM PVT LTD Vs B K ENTERPRISES THROUGH ITS PROPRIETOR MR RAJESH CHAUDHARY	Jatin Sharma(P),	9811881981	Not Mentioned	24-07-2025
				CS (COMM)/425/2026	30-04-2026	M S ARUN BAGGA TRADERS THROUGH ITS PROP ASHOK BAGGA Vs WAGER INTERNATIONAL PVT LTD	ADITYA KUMAR SINGHAL(P),	8527002868	adityakesinghal@yahoo.com	20-4-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/326/2026	02-04-2026	Prem Singh Vs The New India Assurance Co Ltd	NAVDEEP SINGH	9810235448	N_SINGH1908@yahoo.co.in	24.03.2026
			CS (COMM)	CS (COMM)/333/2026	06-04-2026	Shivay Interlining Vs Vinay Mittal	PUNEET MAHESHWARI	9310121346	NOT MENTION	02.04.2026
			OMP (COMM.)	OMP (COMM.)/722/2026	06-04-2026	UTKARSH SMALL FINANCE BANK LTD Vs SWAPNIL SUBHASH SHINDE	Avinash kumar	9811182985	Avinash.adv@gmail.com	02.04.2026
			CS (COMM)	CS (COMM)/336/2026	07-04-2026	STATE BANK OF INDIA Vs SURAJ PRAKASH	MANO PANDEY	9654371856	pandeymanoj@gmail.com	23.04.2026
			CS (COMM)	CS (COMM)/337/2026	07-04-2026	STATE BANK OF INDIA Vs VIVEK	MANO PANDEY	9654371856	pandeymanoj@gmail.com	23.04.2026
			CS (COMM)	CS (COMM)/338/2026	07-04-2026	Rama Nand Vats Vs Mainstreet Buildcon Pvt Ltd	Ms NARENDER KRISHNA SHARMA	9811480411	narendersharma634@gmail.co	04.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)	CS (COMM)/345/2026	08-04-2026	MAHALAXMI STEELS TRADERS Vs Aditya Enterprises and Ors	M GUPTA	9810235448	Smguptag@gmail.com	06.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/735/2026	(D)09-04-2026	TSC FINSERV PRIVATE LIMITED Vs I CAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.04.2026
			OMP MISC (COMM.)	OMP MISC (COMM.)/1/2026	11-04-2026	AKASA FINANCE LIMITED Vs ARVIND ROAD CARRIER PRIVATE LIMITED	ARVIND JADON	9818140844	arvind.jadon@arvindandardarvjd.com	06.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/745/2026	(D)11-04-2026	HDFC BANK LTD Vs MOHD DANISH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/746/2026	(D)11-04-2026	HDFC BANK LTD Vs KULDEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.04.2026
			CS (COMM)	CS (COMM)/362/2026	13-04-2026	MS CHAUDHARY TIMBER INDUSTRIES PRIVATE LIMITED Vs MR ABDUL	JASPREET SINGH	9899641617	NO INDEXING	20.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/751/2026	(D)13-04-2026	YES BANK LTD Vs VIDITS TYAGI	S. L KATYAL	9811250543	legai@Katvalassociates.com	13.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/752/2026	(D)13-04-2026	YES BANK LTD Vs SHIVS SHANKAR	S. L KATYAL	9811250543	legai@Katvalassociates.com	13.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/766/2026	(D)13-04-2026	TSC FINSERV PRIVATE LIMITED Vs SUNSHINE AUTO SALES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/767/2026	(D)13-04-2026	Yes Bank Ltd Vs KUMARI MANISHA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/768/2026	(D)13-04-2026	Yes Bank Ltd Vs LOKENDRA KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.04.2026
			CS (COMM)	CS (COMM)/365/2026	15-04-2026	DAN BAHADUR GENUINE SUPPLIES AND SERVICES	VS VARUN KHERA	991126323	Virmanilawco@email.com	10.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/774/2026	(D)15-04-2026	Yes Bank Ltd Vs MOHIT MOHIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/775/2026	(D)15-04-2026	IDFC FIRST BANK LTD Vs GHYASUDDIN SIDDIQUI	RAHUL KASHYAP	9891009515	LEXPACIFICQ3@GMAIL.COM	11.04.2026
			CS (COMM)	CS (COMM)/372/2026	16-04-2026	SARITA ENGINEERING WORKS Vs SUBHASHRANA INFRA ENGINEERS PVT LTD	RAJA SINGH	9811239449	RAJSINGHRANA@GMAIL.COM	11.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)	(D)OMP (COMM.)/778/2026	16-04-2026	Shriram Finance Ltd Vs MANOJ CHAUHAN	MANOJ KUMAR	9811565635	MANOJKUMARADV@YAHOO.COM	13.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/798/2026	17-04-2026	Yes Bank Ltd Vs TARKESHVAR YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			CS (COMM)	OMP (COMM.)/806/2026	18-04-2026	Yes Bank Ltd Vs SHRILAKSHMI MAHA DURGA TRANSPORT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/829/2026	20-04-2026	Yes Bank Ltd Vs SUDHARAJ GURJAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/834/2026	21-04-2026	YES BANK LTD Vs KULJEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/835/2026	21-04-2026	YES BANK LTD Vs JITENDRA SHARMA	S. L KATYAL	9811250543	legai@Katvalassocates.com	13.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/840/2026	22-04-2026	Yes Bank Ltd Vs SIJAUDDIN SIJAUDDIN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.04.2026
			CS (COMM)	CS (COMM)/399/2026	23-04-2026	SUPRABHA MITRA Vs RAVINDERA BHANUSHRIVASTAVA	ARCHIT SINGHAL	9599043045	LegalTfsgmalegal.in	21.04.2026
			CS (COMM)	CS (COMM)/409/2026	24-04-2026	CANARA BANK Vs BHURA PROPRIETOR OF BHURA ENTERPRISES	SUMIT VIRMANI	9873245548	Virmanilawco@email.com	21.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/845/2026	25-04-2026	HDFC BANK LTD Vs DUVERA RETAILS PVT LTD	JAY UPPAL	9811740125	Virtuous.people@gmail.Com	20.04.2026
			OMP (COMM.)	(D)OMP (COMM.)/846/2026	25-04-2026	HDFC BANK LTD Vs DAVINDER KAUR	JAY UPPAL	9811740125	Virtuous.people@gmail.Com	20.04.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)/334/2026	CS (COMM)/334/2026	07-04-2026	Pradeep Bansal Vs Manmeet Kour	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	07-04-2026
			CS (COMM)/335/2026	CS (COMM)/335/2026	07-04-2026	STATE BANK OF INDIA Vs JAI NARAYAN	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	07-04-2026
			CS (COMM)/339/2026	CS (COMM)/339/2026	07-04-2026	Mithlesh Kaushik Vs M/s Mainstreet Buildcon Pvt Ltd and anr	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	07-04-2026
			CS (COMM)/340/2026	CS (COMM)/340/2026	07-04-2026	ARIHANT ELECTRICALS THROUGH POWER OF ATTORNEY SH GOVIND KUMAR Vs DRONE POWER INTERNATIONAL	Vijay Lakshmi Jain	9811373999	advvijaylakshmiain@gmail.com	07-04-2026

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			CS (COMM)/342/2026	CS (COMM)/342/2026	07-04-2026	M/s Sita Ram And Company Pvt Ltd Vs Poonam Nathani	Uday Kumar	8882303942	advudaykumar@gmail.com	07-04-2026
			CS (COMM)/348/2026	CS (COMM)/348/2026	09-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs SANDEEP ASHOK WADHWA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-04-2026
			CS (COMM)/366/2026	CS (COMM)/366/2026	15-04-2026	MS WISDOM THE EDUCATIONAL PUBLISHER Vs SHARDA VIDYA MANDIR	Ananjay Singh	7030378800	Not Provided	15-04-2026
			CS (COMM)/377/2026	CS (COMM)/377/2026	20-04-2026	STATE BANK OF INDIA Vs NARESH	SUNITA SINGH	9871040589	INDOLEXLAWT@MAIL.COM	20-04-2026
			CS (COMM)/378/2026	CS (COMM)/378/2026	20-04-2026	STATE BANK OF INDIA Vs SATISH KUMAR	DEEPAK KUMAR BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	20-04-2026
			CS (COMM)/380/2026	CS (COMM)/380/2026	20-04-2026	SH TILAK RAJ BANGA Vs SH PANKAJ AHUJA	AVNEESH GARG	9818479699	avneeshgarg@mail.com	20-04-2026
			CS (COMM)/384/2026	CS (COMM)/384/2026	20-04-2026	Punjab National Bank Vs RIAZUDDIN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	20-04-2026
			CS (COMM)/390/2026	CS (COMM)/390/2026	21-04-2026	PRADEEP KUMAR GUPTA Vs PAWAN KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	21-04-2026
			CS (COMM)/392/2026	CS (COMM)/392/2026	21-04-2026	KRISH FABTEX PRIVATE LIMITED Vs PARAGON APPAREL PRIVATE LIMITED AND ORS	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	21-04-2026
			CS (COMM)/395/2026	CS (COMM)/395/2026	23-04-2026	SANGEETA NARULA Vs PARMEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-04-2026
			CS (COMM)/401/2026	CS (COMM)/401/2026	23-04-2026	NAVEEN SABHARWAL Vs M/S GROWEL IMPEX PVT LTD	Ananjay Singh	7030378800	Not Provided	23-04-2026
			CS (COMM)/410/2026	CS (COMM)/410/2026	25-04-2026	Canara Bank Vs KISHORE VASWANI PROP. OF M/s M K Creation	Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	25-04-2026
			CS (COMM)/413/2026	CS (COMM)/413/2026	27-04-2026	SH PARVEEN KUMAR GARG PROP OF GSV PRODUCTS Vs M/S ELEGANCE TMT PRIVATE LIMITED through its Directors AND OTHERS	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	27-04-2026
			CS (COMM)/414/2026	CS (COMM)/414/2026	27-04-2026	M/s ALLEGIANCE PETROLEUM Through its Partner Mr Saurabh Garg Vs M/S ELEGANCE TMT PRIVATE LIMITED Through its Directors AND OTHERS	Ananjay Singh	7030378800	Not Provided	27-04-2026
			CS (COMM)/420/2026	CS (COMM)/420/2026	28-04-2026	INDIAN BANK Vs M/s EGYMART and anr	SUNITA SINGH	9871040589	INDOLEXLAWT@MAIL.COM	28-04-2026

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				CS (COMM)/423/2026	CS (COMM)/423/2026	29-04-2026	Nitish Garg Vs GRD Motors	DEEPAK KUMAR BANSAL	899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	29-04-2026
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Execution (Comm.)/129/2026	Execution (Comm.)/129/2026	01-04-2026	Ashishh Aggarwal Proprietor M/s Aggarwal Cutter Vs Kuljit Singh Proprietor G F Electronics				
				Execution (Comm.)/130/2026	Execution (Comm.)/130/2026	01-04-2026	bank of baroda Vs reyaz				
				Execution (Comm.)/131/2026	Execution (Comm.)/131/2026	01-04-2026	OM LOGISTICS LTD Vs BAKUL CASTING PRIVATE LIMITED				
				CS (COMM)/316/2026	CS (COMM)/316/2026	01-04-2026	Indian Bank Vs Kalachand Mandal	Subhodh kumar Singh	811375940	advsubodhkumarsingh@gmail.com	30.03.2026
				CS (COMM)/317/2026	CS (COMM)/317/2026	01-04-2026	BANK OF INDIA Vs M G ENTERPRISES THROUGH ITS PROPRIETOR SACHIN GUPTA	Amrendra Nath Shukla	9910717051	advamrendra22@gmail.com	30.03.2026
				Ex.COMM Award by Arb. Comm./45/2026	Ex.COMM Award by Arb. Comm./45/2026	02-04-2026	Axis Bank Ltd Vs LALIT VASHISHT				
				CS (COMM)/324/2026	CS (COMM)/324/2026	02-04-2026	Atul Bansal Vs Manmeet Kour				
				CS (COMM)/325/2026	CS (COMM)/325/2026	02-04-2026	Mithlesh Kaushik Vs Ms Mainstreet Buildcon Pvt Ltd				
				Contempt Petition/10/2026	Contempt Petition/10/2026	04-04-2026	Contitech India Pvt Ltd Vs POOJA AMAN GERA Proprietor SOIL INFRASTRUCTURE	Vinny Shangloo	9211212221	rishabhrelan@gmail.com	25.03.2026
				Execution (Comm.)/134/2026	Execution (Comm.)/134/2026	04-04-2026	PARK NON WOVEN PVT LTD Vs MAG FILTERS AND EQUIPMENT PRIVATE LIMITED				
				CS (COMM)/327/2026	CS (COMM)/327/2026	04-04-2026	MASKEEN TOYS PRIVATE LIMITED Vs MY CHHOTA SCHOOL PRIVATE LIMITED	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	02.04.2026
				CS (COMM)/331/2026	CS (COMM)/331/2026	06-04-2026	OM LOGISTICS LIMITED Vs SARAVI INDUSTRIES PRIVATE LIMITED				
				CS (COMM)/332/2026	CS (COMM)/332/2026	06-04-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs AKSHAY PRADHAN				
				CS (COMM)/343/2026	CS (COMM)/343/2026	08-04-2026	SARAOGI SUPER SALES Vs BINDU DEVI	varun bedi	8285672608	advocatevarunbedi@gmail.com	07.04.2026

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			CS (COMM)/344/2026	CS (COMM)/344/2026	08-04-2026	AMIRSONS TIMBER Vs RAM KRISHNA TRIPATHI	Gursat Singh Vachher	9811105891	gursat@gsvlegal.com	06.04.2026
			Ex.COMM Award by Arb. Comm./64/2026	Ex.COMM Award by Arb. Comm./64/2026	09-04-2026	Indusind Bank Ltd Vs NEHA				
			Ex.COMM Award by Arb. Comm./65/2026	Ex.COMM Award by Arb. Comm./65/2026	09-04-2026	Indusind Bank Ltd Vs BAHADUR SINGH				
			CS (COMM)/349/2026	CS (COMM)/349/2026	09-04-2026	P P Taxofab Private Limited Vs M/S Sharma Enterprises				
			OMP (COMM.)/733/2026	(D)OMP (COMM.)/733/2026	09-04-2026	YES BANK LTD Vs NEERAJ BANSAL				
			OMP (COMM.)/734/2026	(D)OMP (COMM.)/734/2026	09-04-2026	YES BANK LTD Vs RANDHIR RANDHIR				
			CS (COMM)/350/2026	CS (COMM)/350/2026	10-04-2026	ARUN KUMAR Vs SANJAY NARULA	Rahul Kumar	9811075210	advsanjayrathi@gmail.com	08.04.2026
			OMP (COMM.)/741/2026	(D)OMP (COMM.)/741/2026	11-04-2026	HDFC BANK LTD Vs MANMEET SINGH				
			CS (COMM)/361/2026	CS (COMM)/361/2026	13-04-2026	Ajanta Labels Company Private Limited Vs Mohib Shoes Private Limited	Sanchit Goyal	9999605495	advsanchitgoyal@gmail.com	10.04.2026
			OMP (COMM.)/753/2026	(D)OMP (COMM.)/753/2026	13-04-2026	IDFC FIRST BANK LIMITED Vs MONIKA BANSALA	sanjeev pathak	9717028845		11.04.2026
			OMP (COMM.)/754/2026	(D)OMP (COMM.)/754/2026	13-04-2026	IDFC FIRST BANK LIMITED Vs SANJEEV VERMA	sanjeev pathak			11.04.2026
			OMP (COMM.)/755/2026	(D)OMP (COMM.)/755/2026	13-04-2026	TSC FINSERV PRIVATE LIMITED Vs SUNSHINE AUTO SALES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11.04.2026
			Misc DJ/408/2026	Misc DJ/408/2026	16-04-2026	wasim khan Vs Ravi Shani	Anurudh Prasad Shukla	8433452266		
			Misc DJ/409/2026	Misc DJ/409/2026	16-04-2026	Ravi Shani Vs Wasim Khan	Anurudh Prasad Shukla	8433452266		
			Misc DJ/419/2026	Misc DJ/419/2026	17-04-2026	SUMAN BALA Vs MUKESH RAMPUTRA				

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)/783/2026	(D)OMP (COMM.)/783/2026	(D)17-04-2026	Yes Bank Ltd Vs SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM.)/784/2026	(D)OMP (COMM.)/784/2026	(D)17-04-2026	IDFC FIRST BANK LIMITED Vs AJAY VED PARKASH	sanjeev pathak	9717028845	LITIGATION@SRCSLEGAL.COM	
			OMP (COMM.)/785/2026	(D)OMP (COMM.)/785/2026	(D)17-04-2026	IDFC FIRST BANK LIMITED Vs RITIKA KATHURIA	sanjeev pathak	9717028845	litigation@srslegal.com	
			OMP (COMM.)/786/2026	(D)OMP (COMM.)/786/2026	(D)17-04-2026	Yes Bank Ltd Vs RAJESH KUMAR VARYANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM.)/787/2026	(D)OMP (COMM.)/787/2026	(D)17-04-2026	IDFC FIRST BANK LIMITED Vs SUNIL KUMAR	sanjeev pathak	9899641617	litigation@srslegal.com	18.03.2026
			Misc DJ/425/2026	Misc DJ/425/2026	18-04-2026	ASHOK BABBAR and ORS Vs JITENDER VERMA alias SONU VERMA	pramod kr sharma	9899776633		17.04.2026
			OMP (COMM.)/800/2026	(D)OMP (COMM.)/800/2026	(D)18-04-2026	Yes Bank Ltd Vs ANWAR AHMED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
			OMP (COMM.)/801/2026	(D)OMP (COMM.)/801/2026	(D)18-04-2026	Yes Bank Ltd Vs BHAGWAT SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
			OMP (COMM.)/802/2026	(D)OMP (COMM.)/802/2026	(D)18-04-2026	Yes Bank Ltd Vs DEEPAK KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
			OMP (COMM.)/803/2026	(D)OMP (COMM.)/803/2026	(D)18-04-2026	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.04.2026
			CS (COMM.)/381/2026	CS (COMM.)/381/2026	20-04-2026	BRAND VISAGE COMMUNICATIONS PRIVATE LIMITED Vs Columbus Shoes Marketing Pvt Ltd	KAMLESH SURESH PRASAD	8527954456	VIBHASHARMA74@GMAIL.COM	15.04.2026
			CS (COMM.)/382/2026	CS (COMM.)/382/2026	20-04-2026	Punjab National Bank Vs HARJIT SINGH HASPAL	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	17.04.2026
			OMP (COMM.)/816/2026	(D)OMP (COMM.)/816/2026	(D)20-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	18.04.2026
			OMP (COMM.)/817/2026	(D)OMP (COMM.)/817/2026	(D)20-04-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM.)/818/2026	(D)OMP (COMM.)/818/2026	(D)20-04-2026	IDFC FIRST BANK LIMITED Vs KHALID ALI	sanjeev pathak	9717028845	litigation@srslegal.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM.)/391/2026	CS (COMM.)/391/2026	21-04-2026	Beenu Gujral Vs Jasvinder Singh Kapoor	SIDDHARTH KHURANA	9350550880	ADVOCATESETHI@GMAIL.COM	16.04.2026
			Misc DJ/436/2026	Misc DJ/436/2026	21-04-2026	OM LOGISTICS LIMITED Vs AISHWARYA HEALTHCARE And Ors				20.04.2026
			OMP (COMM.)/836/2026	(D)OMP (COMM.)/836/2026	(D)21-04-2026	HDFC BANK LTD Vs BHARAT LAL MEENA	JAY UPPAL			20.04.2026
			Execution (Comm.)/153/2026	Execution (Comm.)/153/2026	22-04-2026	SAROJ GOYAL Vs SAGAR SALES				
			CS (COMM.)/393/2026	CS (COMM.)/393/2026	22-04-2026	Manjeet Singh Gujral Vs Jasvinder Singh Kapoor				
			OMP (COMM.)/837/2026	(D)OMP (COMM.)/837/2026	(D)22-04-2026	Yes Bank Ltd Vs NARENDER SHARMA				
			CS (COMM.)/396/2026	CS (COMM.)/396/2026	23-04-2026	AZVIK GLASSES PVT LTD Vs SHRI BALAJI ENTERPRISES	ISHAA SRIVASTAVA	8920774178	ADV.PRAMARTH G@GMAIL.COM	20.04.2026
			CS (COMM.)/397/2026	CS (COMM.)/397/2026	23-04-2026	ABHINAV BAJAJ Vs PRATEEK BATRA	AYUSH PURI	9811439334	OFFICEAYUSHPURI@GMAIL.COM	30.03.2026
			CS (COMM.)/398/2026	CS (COMM.)/398/2026	23-04-2026	ALUTECH INDUSTRIES Vs VED PRAKASH MISHRA PROPRIETOR OF OMKAR TRADING COMPANY	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	18.04.2026
			OMP (COMM.)/848/2026	(D)OMP (COMM.)/848/2026	(D)25-04-2026	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED				
			Execution (Comm.)/165/2026	Execution (Comm.)/165/2026	27-04-2026	BR SETHI THROUGH LRs Vs KIRON KAPOOR				
			CS (COMM.)/415/2026	CS (COMM.)/415/2026	27-04-2026	SWASTIK INTERCHEM PVT LTD Vs Arun Kumar Dutt Proprietor of AK Dutt and Co	OJASVI KHANEJA	9990503001	KHANEJALAW@GMAIL.COM	25.04.2026
			OMP (COMM.)/853/2026	(D)OMP (COMM.)/853/2026	(D)27-04-2026	IDFC FIRST BANKS LIMITED Vs ANUJ SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
			OMP (COMM.)/854/2026	(D)OMP (COMM.)/854/2026	(D)27-04-2026	IDFC FIRST BANKS LIMITED Vs GURVINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
			OMP (COMM.)/855/2026	(D)OMP (COMM.)/855/2026	(D)27-04-2026	IDFC FIRST BANKS LIMITED Vs SHIVAAY ROADSIDE ASSISTANCE INDIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)/856/2026	(1) OMP (COMM.)/856/2026	27-04-2026	IDFC FIRST BANKS LIMITED Vs MO ASRAR ALI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.04.2026
			Ex.COMM Award by Arb. Comm./74/2026	Ex.COMM Award by Arb. Comm./74/2026	28-04-2026	BR SETHI THROUGH LRs Vs RAJAT KAPOOR				
			CS (COMM)/418/2026	CS (COMM)/418/2026	28-04-2026	VLJAY KEDIA Vs SANCHIT MITTAL	KAPIL SINGHAL	9811330059	Ki8912@GMAIL.COM	27.04.2026
			CS (COMM)/421/2026	CS (COMM)/421/2026	29-04-2026	Bank of Baroda Vs Parveen Bansal				
			Execution (Comm.)/171/2026	Execution (Comm.)/171/2026	30-04-2026	RAM JAISWAL PROP OF SHAKTI STEEL Vs VINAYAK AGGARWAL PROP SALASAR STEEL				
			CS (COMM)/426/2026	CS (COMM)/426/2026	30-04-2026	GSI ENTERPRISES PRIVATE LIMITED Vs LAKHVEER SINGH				
			CS (COMM)/427/2026	CS (COMM)/427/2026	30-04-2026	State Bank of India Vs Subhash Kumar				
20	SH. PULASTYAN PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP (COMM)	65/2026	11.04.2026	ROHIT PODDAR VS BHIKJI MAINTENANCE COMBINE	RAVI KRISHAN CHANDNA	9711752002	ravikrishanchandna@gmail.com	07.04.2026
			CS (COMM)	260/2026	20.04.2026	M/S LAMBDA INFRATECH LTD. VS. M/S SHPOORJI & PALLONJI & COM PVT. LTD.	PAWAN PANDEY	9582306962	VIEWLEGAL@GMAIL.COM	06.04.2026
			CS (COMM)	280/2026	20.04.2026	SH. NAIPAL SINGH VS. BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.	B. K. PANDEY	9811576230	BASHISHTHAPANDEY@GMAIL.COM	15.04.2026
			CS (COMM)	279/2026	20.04.2026	RITU LOHIA VS. APARNA CAUR	MANISH KAUSHIK	9818218885	MANISHKAUSHIKLAW@GMAIL.COM	15.04.2026
			CS (COMM)	288/2026	22.04.2026	ROHIT SACHDEV VS. RMP L CONSTRUCTION COMPANY AND ORS.	ARCHIN SINGHAL	9599046045, 9811156111	legal@sigmalegal.in	15.04.2026
			CS (COMM)	291/2026	22.04.2026	ROHIT SACHDEV VS. RMP L CONSTRUCTION COMPANY AND ORS.	ARCHIN SINGHAL	9599046045, 9811156111	legal@sigmalegal.in	08.04.2026
			CS (COMM)	290/2026	22.04.2026	FREYSSINET MENARD INDIA PVT. LTD. VS. NKG INFRASTRUCTURE	GURINDER PARTNERS	9811176622	contact@gurinderpartners.com	15.04.2026
			CS (COMM)	292/2026	22.04.2026	SUPRABHA MITRA VS. ASHRAF	ARCHIN SINGHAL	9599046045, 9811156111	legal@sigmalegal.in	11.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			CS(COMM)	287/2026	22.04.2026	AVIRAL TALWAR MS DU SOLEIL CO. VS. MS TASTE ACES PVT. LTD.	MIKHIL VIJ	MIKHILVIJ@GMAIL.COM	16.04.2026	
			CS(COMM)	294/2026	23.04.2026	MR. RAVINDRA KUMAR MISHRA VS. M/S. NEUZEN TECHNOLOGIES PRIVATE LIMITED AND OTHERS	ARVIND KUMAR	kumar-arvindkaku@yahoo.in	15.04.2026	
			OMP(MISC) (COMM)	25/2026	23.04.2026	MANRAJ ENTERPRISE VS UNION OF INDIA	RAHUL KUMAR SINGH	rahuladv01@gmail.com	16.04.2026	
			CS(COMM)	295/2026	24.04.2026	ZEA MAIZE PVT LTD VS B9 BAVERAGES PVT LTD	SUNIL KUMAR VERMA	ADVSUNILVERMA.DELEGAL@GMAIL.COM	21.04.2026	
			CS(COMM)	300/2026	27.04.2026	M/S NECTOR FOODS PVT. LTD. V/S M/S GOODLIFE NUTRITION AND MR. NAVEEN KUMAR	ASVANI KUMAR AGARWAL	Nasirazizandcomp@gmail.com	23.04.2026	
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI	CS (COMM)	232/2026	01-04-2026	STATE BANK OF INDIA Vs KAKULI	ADAITA KUMAR ROUTH(P),	akroutadvocate@gmail.com	28.03.2026	
			CS (COMM)	233/2026	01-04-2026	STATE BANK OF INDIA Vs VASHISHTH	ADAITA KUMAR ROUTH(P),	akroutadvocate@gmail.com	28.03.2026	
			CS (COMM)	238/2026	02-04-2026	BANK OF BARODA Vs HAIDER KHAN	ANSHUMAN SRIVASTAVA(P),	not provided	27.03.2026	
			CS (COMM)	239/2026	02-04-2026	HAVELLS LIMITED Vs RANA AND ANR	INDIA SANCHAY SAHILMEHROTRA(P),	9711184111	30.03.2026	
			CS (COMM)	245/2026	04-04-2026	CANARA BANK (THROUGH ITS AR) Vs ARCHANA DEVI PROP OF M/S SWATI GARMENTS	Chandra Bhushan Tiwari(P),	9654643317	cb.tiwarilaw@gmail.com	01.04.2026
			CS (COMM)	246/2026	04-04-2026	CENTRAL BANK OF INDIA Vs SANJAY GUPTA	Jyoti Chib(P),	7042814207,9999742097	not provided	01.04.2026
			CS (COMM)	248/2026	06-04-2026	INDIAN BANK Vs LALIT KUMAR ARYA (PROP BALAJI SOLUTION)	MARIMUTHU (P),	9555966566	advpmarimuthu@gmail.com	02.04.2026
			CS (COMM)	249/2026	06-04-2026	INDIAN BANK Vs KABIR (Prop The Ultimate Ace)	MARIMUTHU (P),	9555966566	advpmarimuthu@gmail.com	31.03.2026
			CS (COMM)	250/2026	06-04-2026	INDIAN BANK Vs NITIN GUPTA (PROP YATISH MEDICOS)	MARIMUTHU (P),	9555966566		01.04.2026
			CS (COMM)	257/2026	07-04-2026	Unicorn Limited Vs Denmart Dental Labs Private Limited	Gunjan Kumar(P),	9313350568		02.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		25	CS (COMM)	261/2026	10-04-2026	Okaya Power Pvt Ltd Vs Arteo Controls Pvt Ltd	AACHIN MITTAL(P),	-9811112638	03.04.2026	
		25	CS (COMM)	266/2026	15-04-2026	WHITE FOX DESIGNS LLP Vs Skootr Global Pvt Ltd and ors	Chitrnanj Tyagi(P),	9818461880, 7503463414	not provided	10.04.2026
		25	CS (COMM)	265/2026	15-04-2026	MOVIN EXPRESS PRIVATE LIMITED Vs TESUL PRIVATE LIMITED	Jeevesh Mehta(P),	9811617186	jeevesh@mavenlegal.net	01.04.2026
		25	CS (COMM)	267/2026	15-04-2026	STAR ENTERPRISES PROP SURESH CHAND GUPTA Vs MS NKG INFRASTRUCTURE LTD	DELTAITS Dhurendra Singh(P),		dhurendrasinghadv@gmail.com	07.04.2026
		25	CS (COMM)	273/2026	17-04-2026	THE SUPREME INDUSTRIES LIMITED Vs SHANTI NATH MANUFACTURERS	AADISH JAIN(P),	9810083029		08.04.2026
		25	CS (COMM)	274/2026	17-04-2026	MOHANLAL SHANKARLAL AGRO FOODS PRIVATE LIMITED AND ANR Vs KSL KANTOOR FOOD PRODUCTS LLP AND ORS	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	11.04.2026
		25	CS (COMM)	275/2026	18-04-2026	PUNJAB AND SINDH BANK Vs VIRENDER KUMAR	MANOJ KUMARARORA(P),	9811254078/9560262990		12.04.2026
		25	CS (COMM)	278/2026	20-04-2026	M/S FIBRE SOLUTION INDIA Vs M/S AASHREYA ELECTRONICS AND TRADERS	Amarendra kumar dubey(P),	9260958246/9599801188	not provided	10.04.2026
		25	CS (COMM)	276/2026	20-04-2026	RSPL HEALLTH PRIVATE LIMITED Vs M/S IKAG ENTERPRISES AND ANR	Shravan Bansal(P),	9650682928		12.04.2026
		25	CS (COMM)	277/2026	20-04-2026	M/S FIBRE SOLUTION INDIA Vs M/S UNITED MEDIA ELECTRONICS	Amarendra kumar dubey(P),	9260958246/9599801188	not provided	15.04.2026
		25	CS (COMM)	286/2026	22-04-2026	M/S AMIRSONS TIMBER Vs VIJAY NIRMAN COMPANY PRIVATE LIMITED	GURSAT SINGH VACHHER(P),	9811105891	gursat@gsvlegal.com	18.04.2026
		25	CS (COMM)	293/2026	23-04-2026	MOHD JAVED QURESHI Vs SHREYA HOSPITALITY SERVICES PVT LTD AND ORS	Hemant Kushwah(P),	7599441828		19.04.2026
		25	CS (COMM)	299/2026	27-04-2026	RASEEL ANSAL Vs ARTI JINDAL AND ORS	GUJRALDHRRITIMAN BHATTACHARYA(P),		piyush.sharma@unitylegal.com	21.04.2026
		25	CS (COMM)	298/2026	27-04-2026	RGA DESIGN LLP Vs ARTI JINDAL AND ORS	DHRITIMAN BHATTACHARYA(P),	+91 9810222509	piyush.sharma@unitylegal.com	20.04.2026
		25	CS (COMM)	304/2026	29-04-2026	UNION BANK OF INDIA Vs ABHINAV SALES AGENCIES	Jitendra Garg(P),		jitendragargadv@gmail.com	21.04.2026

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		25	CS (COMM)	310/2026	30-04-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR Vs DAMITSINGH(P), GEHLOT AND ANR	9953394364	shivendra@theameco.com	27.04.2026
		25	CS (COMM)	311/2026	30-04-2026	MEHBOOB SHRIHARI DALMIA Vs Nishchal Joshi(P),	9891106587		22.04.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY FORCS (COMM)/244/2026	02-04-2026	BANK OF INDIA AKASH KUMAR VS KADAMBINI KUMAR MUDGIL(P),	7838821105	kkmudgil29@gmail.com	18-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/242/2026	02-04-2026	VISHALAKSHI DIAMOND GOLD AND SILVER PVT LTD VS AJAY KUMAR	DHRUV SHARMA(P),	8587030456	dhruv_lawfac@yahoo.com	18-02-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/241/2026	02-04-2026	SUPRABHA MITRA VS ASHRAF	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	23-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/243/2026	02-04-2026	STATE BANK OF INDIA VS HARDEEP KAUR	RUCHI KHURANA(P),	9811170646	ruchikhurana@hotmail.com	23-03-2026
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/58/2026	02-04-2026	M/S VIKAS CABLE COMPANY VS ODISHA SMALL INDUSTRIES CORPORATION	PREETI SHAGUPTA(P),	preeti_gupta.1985@yahoo.com	30-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/240/2026	02-04-2026	HT MUSIC AND ENTERTAINMENT LTD VS PRADEEQUEEN HOLIDAY RESORTS PVT LTD	PUNEET COBAJAJ(P),	9711166242	NOT AVAILABLE	18-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/247/2026	04-04-2026	CENTRAL BANK OF INDIA VS SANJAY GUPTA AND ORS	PARVEEN KUMAR(P),	7011318678	parveenasawalpa14@gmail.com	10-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/255/2026	06-04-2026	TARSENG SINGH VS M/S SPIRIT GLOBAL CONSTRUCTIONS PVT LTD	SUMIT KUMAR(P),	9312249796	sumitkumarlawyer@gmail.com	16-09-2025
		20	SUIT FOR RECOVERY FORCS (COMM)/251/2026	06-04-2026	BANK OF MAHARASTRA VS ARUN KUMAR	DHARAMDEV SINGH(P),	9810072439	dladevlawassociates@gmail.com	12-02-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/253/2026	06-04-2026	INDIAN BANK VS KAMALJEET SINGH	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	25-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/256/2026	06-04-2026	ANJU KUMARI VS STAR HEALTH AND ALLIED INSURANCE CO LTD AND ANR	VIPIN PILLAI(P),	9213528073	1980adv@gmail.com	20-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/258/2026	07-04-2026	PFH OIL AND GAS PVT LTD VS LNG BHARAT PVT LTD	CHETAN ROY(P),	9811735248	NOT AVAILABLE	24-03-2026
		20	SUIT FOR RECOVERY FORCS (COMM)/259/2026	07-04-2026	SURYA ENTERPRISE VS STATE OF JHARKHAND AND ORS	VINAY CHAURASIA(P),	NOT AVAILABLE	NOT AVAILABLE	17-03-2026

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		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/66/2026	13-04-2026	MG OILS VS AGRILINK ASIA PVT LTD	ABHISHEK SHARMA(P),	9899821415	abhishek@lawclerisy.com	07-04-2026
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/67/2026	15-04-2026	UNION OF INDIA M/S ASHOKA ENTERPRISES	V S JAGJIT SINGH(P),	9811501433	JAGJITKHARBAN DA@YAHOO.CO.IN	13-04-2026
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/68/2026	15-04-2026	UNION OF INDIA M/S ASHOKA ENTERPRISES	V S JAGJIT SINGH(P),	9811501433	JAGJITKHARBAN DA@YAHOO.CO.IN	13-04-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/269/2026	16-04-2026	NOHAR CHAND BHANDAR RANGOONI IRON AND STEEL TRADING	LOHAKANISHK SHAHUA(P),	9810663112	NOT AVAILABLE	06-04-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/272/2026	17-04-2026	BANK OF BARODA VS SARVESHWARI DEVI	V S SHUDHANSU(P),	NOT AVAILABLE	NOT AVAILABLE	23-03-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/271/2026	17-04-2026	BANK OF BARODA VS ABHISHEK SINGH	V S SHUDHANSU(P),	NOT AVAILABLE	NOT AVAILABLE	23-03-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/283/2026	20-04-2026	SATENDER KUMAR VERMA VS ANSAL PROPERTIES AND INFRASTURE LTD	SONU KIRAR(P),	NOT AVAILABLE	NOT AVAILABLE	17-03-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/282/2026	20-04-2026	NAIPAL SINGH VS GRAND VENEZIA COMMERCIAL TOWERS PVT LTD	V S B K PANDEY(P),	NOT AVAILABLE	NOT AVAILABLE	02-04-2026
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/71/2026	21-04-2026	ICAR-CENTRAL SHEEP AND WOOL RESEARCH INSTITUTE VS M/S SERVITOR INTELLIGENCE SERVICE	ARNAB CHANDA(P),	NOT AVAILABLE	NOT AVAILABLE	17-04-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/284/2026	21-04-2026	HARVINDER SINGH VS APEX SHOE CO PVT LTD	V S GAGAN CHAWLA(P),	9891693600	gaganchawla83@gmail.com	08-04-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/285/2026	21-04-2026	AJIT SINGH TANWAR VS MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	V S ASHU ARORA(P),	NOT AVAILABLE	NOT AVAILABLE	19-11-2025
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/72/2026	21-04-2026	SRAVANTHI INFRA TECH PRIVATE LIMITED VS QUANTM LIMITED	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	20-04-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/289/2026	22-04-2026	ROCK CASTLE ENTERTAINMENT PVT LTD VS NOVALARK INFRA PVT LTD	NIKHIL RASTOGI(P),	9891088891	NIKHIL_RASTOGI@LIVE.COM	17-03-2026
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/73/2026	22-04-2026	UNION OF INDIA VS SHIVA CONSTRUCTION COMPANY	V S SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	20-04-2026
		20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/74/2026	24-04-2026	IHT NETWORK LIMITED VS NATIONAL SKILL DEVELOPMENT CORPORATION	V S KASHISH KUMAR KULSHRESHTHA(P),	9818433660	ashishwise@gmail.com	22-04-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		20	SUIT FOR RECOVERY	CS (COMM)/296/2026	24-04-2026	SHIVAM ENGINEERS AND FABRICATORS VS LAMBDA BUILDTECH PVT LTD	SUNIL KUMAR BHARDWAJ(P),	NOT AVAILABLE	13-04-2026
		20	SUIT FOR RECOVERY	CS (COMM)/297/2026	25-04-2026	GURDAYAL SONS THROUGH ITS ARCHIT HITEESH SUNEJA VS KOHLI PRINTING AND PACKAGING	ARCHIT SINGHAL(P),	8447958168 lawyer.architsinghal@gmail.com	14-08-2025
		20	SUIT FOR RECOVERY	CS (COMM)/301/2026	28-04-2026	WEBCON SOLUTIONS PVT LTD VS ECON AND ORS	IVISHAL GARG(P),	9717985984 advocatevg20@gmail.com	13-04-2026
		20	SUIT FOR RECOVERY	CS (COMM)/303/2026	28-04-2026	STATE BANK OF INDIA VS YASH PAL VASHISHTA	AASHISH BATRA(P),	9891223874 ashishbatra85@gmail.com	22-04-2026
		20	SUIT FOR RECOVERY	CS (COMM)/302/2026	28-04-2026	DYNAMIC IT SOLUTION PVT LTD VS GURJEET CHAURASLA SPORTS INDUSTRY	VENKETESH CHAURASLA(P),	9899037770 VENKETESH@GMAIL.COM	21-04-2026
		20	SUIT FOR RECOVERY	CS (COMM)/306/2026	29-04-2026	NEXT RADIO LIMITED VS FINMENT CAPITAL INDIA PVT LTD	PUNEET BAJAJ(P),	9711166242	25-04-2026
		20	SUIT FOR TRADEMARKS	CS (COMM)/305/2026	29-04-2026	PARLE PRODUCTS LTD AND ANR VS DINESH MOTILAL TULSIYANI AND ORS	SUDARSHAN BANSAL(P),	9810132015	21-04-2026
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES CS (COMM)/182/2026	06/04/2026	KVG AGRO PRIVATE LIMITED VS YOUNG ENTERPRISES AND ORS	Naveen Kumar(P),	9555481152 navkumar1512@gmail.com	27.03.2026
			12, New Court Block-I	CS (COMM)/216/2026	21/04/2026	BRADFORD CONSULTANTS LLP VS INDIQUS TECHNOLOGIES PRIVATE LIMITED	Akhil Shankhwar(P),	9643292695 admin@diazlegal.in	17.04.2026
			12, New Court Block-I	CS (COMM)/215/2026	21/04/2026	Shekhar Malik Vs Lagan Rai Mpcreira	Sourav Goel(P),	9810382865 guptadvocaates@gmail.com	17.04.2026
			12, New Court Block-I	CS (COMM)/221/2026	23/04/2026	MANASH LIFESTYLE PRIVATE LIMITED VS SAGARKUMAR RAMESHBHAI GAJERA	NAGESHWAR KUMHAR(P),	9818823289 info@deyandkumar.com	19.04.2026
			12, New Court Block-I	CS (COMM)/226/2026	25/04/2026	CANARA BANK VS RYDHYNA DWIVEDI	FAHAD KHAN(P),	9219701292 fahadadvocatekhan@gmail.com	21.04.2026
			12, New Court Block-I	CS (COMM)/230/2026	27/04/2026	Ms Tirth Technology Limited Vs Arjun G Mer and Anr	SUDARSHAN BANSAL(P),	9810132015 legal@unitedworld.co.in	24.04.2026
			12, New Court Block-I	CS (COMM)/236/2026	29/04/2026	HUGO BOSS AG VS ISHAN SNACKS AND NAMKIN PVT LTD	Shravan Bansal(P),	9650682928 unitedmark@uniteddandunited.com	24.04.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM)/183/2026	06.04.2026	SATBIR TANWAR VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116 advocatevikassharma1@gmail.com	02.04.2026

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		5, New Court Block-I	Commercial	CS (COMM) 184/2026	06.04.2026	RAMKESH MUNICIPAL CORPORATION OF DELHI	VS VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	02.04.2026	
		5, New Court Block-I	Commercial	CS (COMM) 185/2026	06.04.2026	SATBIR TANWAR MUNICIPAL CORPORATION OF DELHI	VS VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	02.04.2026	
		5, New Court Block-I	Commercial	CS (COMM) 189/2026	07.04.2026	BALA DEVI THRU HUSBAND RAMKESH VS MUNICIPAL CORPORATION OF DELHI	VS VIKAS SHARMA	9810566116	advocatevikassharma1@gmail.com	01.04.2026	
		5, New Court Block-I	Commercial	CS (COMM) 206/2026	15.04.2026	STATE BANK OF INDIA VS RAMVATI	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	11.04.2026	
		5, New Court Block-I	Commercial	CS (COMM) 222/2026	23.04.2026	DEVKI FOUNDATION NISHA RANI	DEVISANJEEV VS SARASWAT	9870117154	sanjeev.saraswat@questlegalpartners.com	18.04.2026	
		5, New Court Block-I	Commercial	CS (COMM) 229/2026	25.04.2026	DELHI ROCKS JAYANT FURNISHERS	VS AMARENDRA K KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	15.04.2026	
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/178/2026	01/04/2026	STATE BANK OF INDIA Vs SALUNKHE GANESH ASHOK (Recovery)	Navruti Ojha	8376043196	navrutityagi@gmail.com	20/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/181/2026	04/04/2026	Garvit arora Vs virgo laminates ltd (Recovery)	Shubhanshu Singh	9971286429	shubhanshusingh@gmail.com	27/02/2026
			17, New Court Block-I	Commercial	CS (COMM)/192/2026	09/04/2026	SANATANAPP PRIVATE LIMITED Vs Primetrace Technologies Private Limited	Rajat Sharma	9730049704	litigation@jotwani.com	20/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/193/2026	09/04/2026	ARADHANA FASHIONS PRIVATE LIMITED Vs ARADHANA FAMILY SHOPEE	Kiratraj Sadana	9205179872	kiratraj@aprarlaw.com	23/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/195/2026	09/04/2026	BINDIYA Vs Bajaj Auto Ltd	Anuj Kumar Pandey	9910644063	adv.akpoffice07@gmail.com	22/09/2025
			17, New Court Block-I	Commercial	CS (COMM)/199/2026	10/04/2026	DECAN DART EXPRESS Vs PROVIDA MARKETING INDIA PVT LTD AND ORS (Recovery)	Tushar Sinha	99818567113	Tushar80tarun@gmail.com	25/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/200/2026	11/04/2026	UMAKANT DUBEY Vs DR ANURAG DAS (Recovery)	Gaurav Sahrawat	8800488688	adv.gaurav.sahrawat@gmail.com	28/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/203/2026	15/04/2026	STATE BANK OF INDIA Vs ANIL KUMAR	Shiv Kumar Tyagi	9811059037	shivtyagi@gmail.com	08/04/2026
			17, New Court Block-I	Commercial	CS (COMM)/204/2026	15/04/2026	Aman Travels Ltd Vs Make My Scene Tours And Travels	Vikrant Hudda	9990969164	adv.vikranthudda@gmail.com	28/03/2026

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		17, New Court Block-I	Commercial	CS (COMM)/205/2026	15/04/2026	AQWA WORLD ENTERPRISES PVT LTD Vs INDERJIT MEHTA CONSTRUCTIONS PVT LTD	Arjun Sanjay	9899500164	arjunsanjay24@gmail.com	03/03/2026	
		17, New Court Block-I	Commercial	CS (COMM)/207/2026	15/04/2026	TRI ENTERPRISES PVT LTD Vs AMLAAN ORGANICS PVT LTD	Sachin	9540472006	Sachin@agpartner.s.co.in	18/02/2026 & 09/03/2026	
		17, New Court Block-I	Commercial	CS (COMM)/209/2026	16/04/2026	SMALL FARMER BUSINESS CONSORTIUM Vs MS SS COLD STORAGE	Jatin Shukla	9899818888	jatinjulka07@outlook.com	15/04/2026	
		17, New Court Block-I	Commercial	CS (COMM)/214/2026	20/04/2026	Ms Tirth Agro Technology Private Limited Vs Chetan and Anr	Sudharshan Bansal	9810132015	legal@unitedworld.co.in	12/02/2026	
		17, New Court Block-I	Commercial	CS (COMM)/220/2026	22/04/2026	SIEMENS INDUSTRY SOFTWARE INC Vs KOXRA PXXVXXX XAIX	Aarshia Behl	9818061242	aarshia@saiKrishnaassociates.com	20/04/2026	
		17, New Court Block-I	Commercial	CS (COMM)/225/2026	24/04/2026	Small Farmers Agri Business Consortium Vs Siya Oil Industries Through its Proprietor Smt Hemlata Santosh Batra	Yogesh Pachauri	9811895298	yogeshpachauriassociates@gmail.com	07/03/2026	
		17, New Court Block-I	Commercial	CS (COMM)/233/2026	27/04/2026	Avinish Jain Vs Tarun Kumar	Shiv Mehrotra	9650260265	adv.shivmehrotra@gmail.com	22/04/2026	
		17, New Court Block-I	Commercial	CS (COMM)/242/2026	30/04/2026	COBBLE STONE PRIVATE LIMITED Vs COBBLESTONES MANUFACTURER AND SUPPLIERS	AYUSH DEY	9818823289	info@deyandkumar.com	28/04/2026	
26	Sh. Ajay Kumar Jain District Judge (Commercial Court) (Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/175/2026	01/04/2026	ACROPOLE TRAVELS PVT LTD Vs Bg BEVERAGES PRIVATE LIMITED	Prachi Vashisht	9810240038	prachivashisht@gmail.com	11.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/176/2026	01/04/2026	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs MOHAN KASHINATH CHAUDHARI AND ANR	Pushkar Sinha(P), karni	8800711940, 9625961940	adv.pushkarsinha@gmail.com	11.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/177/2026	01/04/2026	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs M/S DEVIRAM COLD STORAGE EVAM ICE FACTORY AND ORS	Pushkar Sinha(P), karni	8800711940, 9625961940	adv.pushkarsinha@gmail.com	11.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/179/2026	02/04/2026	M/S GAUTAM WINES PVT LTD Vs M/S MILLENNIUM INFRAENGINEERS PVT LTD	IRSHAD AHMAD	9811962836, 9811762836	adv.irshad1@gmail.com	19.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/194/2026	09/04/2026	M/S AMAN TRAVELS LTD Vs M/S SUPERB TRAVEL DESIRE PVT LTD AND ORS	Vikrant Hudda(P), Mukesh Hooda	9990969164, 9818068521	hoodamukeshadv@gmail.com	28.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/196/2026	10/04/2026	M/S AMAN TRAVELS LTD Vs ROHIT MALPANI	Vikrant Hudda(P), Mukesh Hooda	9990969164, 9818068521	hoodamukeshadv@gmail.com	28.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/208/2026	16/04/2026	PUNJAB NATIONAL BANK Vs RAVINDER KUMAR (PROP OF M/S R K ENTERPRISES)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	13.04.2026

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		29, New Court Block-II	Commercial	CS (COMM)/211/2026	17/04/2026	ABC Vs XYZ	Shravan Bansal(P)	9910888645	unitedmark@unitedandunited.com	13.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/219/2026	22/04/2026	AMBAR BHAN BATRA AND ANR Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD AND ANR	Danish Aftab Chowdhury	9873875390	danishchowdhury@gmail.com	30.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/218/2026	22/04/2026	M/s ASIAN PAINTS LTD Vs M/S STAARGLO DIGITAL TECHNOLOGIES LLP (Through its Director Manish Dutta)	Aranya Moulick(P)	8851161726	aranya.moulick@moulicklawoffice.com	13.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/224/2026	24/04/2026	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs CHAMARTI LAKSHMI (SOLE PROP OF M/S VS AGRO FOODS)	Shantanu Garg	7535066000	delhi@maheshwariandco.com	24.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/228/2026	25/04/2026	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED Vs GARUDA ADVERTISING PVT LTD AND ORS	VARUN RAJ(P)	9899893624, 9891175510	rajpalassociates@gmail.com	13.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/227/2026	25/04/2026	ROSHNI DEVI Vs GTL INFRASTRUCTURE LTD AND ORS	PRAMOD KUMAR DAGARWAL(P)	9868920473, 9810554989	pkagg.adv@gmail.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/235/2026	28/04/2026	SATYA PRAKASH Vs FLIPKART INDIA PVT LTD AND ORS	Sajal Manchanda(P)	9811477809	manchanda.sajal@gmail.com	23.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/238/2026	29/04/2026	HETTICH INDIA PVT LTD Vs CHAUDHARY PLYWOOD	TRUPAM M/SKUMARI(P)	9910721966	fka.advocates@gmail.com	17.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/239/2026	29/04/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SUVARNA RICE INDUSTRIES AND ANR	Dr. Puran Chand	7042286270	advdrpc1948@gmail.com	21.04.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1671/2026	29/04/2026	CURATURE VENTURES PRIVATE LIMITED Vs EQUIMAX VENTURES AND ANR	Ashim Shridhar	9971547353	ashimshridhar@gmail.com	25.04.2026
		29, New Court Block-II	Commercial	CS (COMM)/241/2026	30/04/2026	M/S DESIGN OBJECTS Vs SOVITRON INTERIORS PRIVATE LIMITED AND ORS	Sanjeev Sinha(P)	9350680089, 7428314365	sanjeevg717@gmail.com	27.04.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM) 227/2026	01-04-2026	USHA ALUMINIUM PRIVATE LIMITED VS TARUN MITTAL (PROP OF MS MITTAL ENTERPRISES)	ADV JAIN VERMA	9660729214	E3LEGAL@GMAIL.COM	10-03-2026
				CS(COMM) 235/2026	04-04-2026	PARAMOUNT POLYTREAT CHEMICALS PVT LTD VS R K ENTERPRISES	ADV MANOJ KUMAR BHAGWAT	9868726388	MANOJ132488@GMAIL.COM	07-03-2026
				CS(COMM) 244/2026	07-04-2026	STATE BANK OF INDIA VS SHALIMAR B	ADV SUCHITA DIXIT	8896932838	AGANIHOTRISUCHITA@GMAIL.COM	03-04-2026

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			CS(COMM)	248/2026	08-04-2026	ASHIM KUMAR GHOSH VS SANMARG PRIVATE LIMITED	ADV SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	02-04-2026
			CS(COMM)	252/2026	09-04-2026	AKG PLASTICS PRIVATE LIMITED VS PRATEEK REALTORS PVT LTD	ADV RAJIV SINGH PILANIA	9818599779	LEGAL@PILANIA LAWASSOCIATES.COM	21-01-2026
			CS(COMM)	256/2026	09-04-2026	MS WORLD PHONE INTERNET SERVICES PVT LTD VS MS BLACK LOTUS ESTATES PVT LTD	ADV ANUPAM	8860242352	ANUPAM@KIAA.CO.IN	07-04-2026
			CS(COMM)	270/2026	13-04-2026	UGS PUBLICATIONS PVT LTD VS NISHANT SHARMA	ADV A R JAIN (SH ADITYA JAIN)	8383953944	JAIN.ADITYARAJ@YAHOO.COM	06-04-2026
			CS(COMM)	283/2026	16-04-2026	ARUN KUMAR MEENA VS ONE MOBIKWIK SYSTEMS PRIVATE LIMITED AND ORS	ADV UPAMANJU SHARMA	9810606407	UPAMANJU.ESI997@GMAIL.COM	11-3-2026
			CS(COMM)	290/2026	17-04-2026	MS JPFL FILMS PRIVATE LIMITED VS MS MALHAN CONSTRUCTIONS PVT LTD	ADV RAHUL CHAUHAN	011-43565357	INFO@AUALEGAL.COM	09-04-2026
			CS(COMM)	293/2026	18-04-2026	BEST INFOSYSTEMS PRIVATE LIMITED VS ASHISH	ADV RIDHIMA GOYAL	8447381381	ADV.RIDIMAGOYALDHC@GMAIL.COM	06-04-2026
			CS(COMM)	306/2026	21-04-2026	BALASUBRAHMANNIAN MUTHUSWAMY PROPRIETOR OF MARS SIGNAGE VS DINESH PRASAD PROPRIETOR OF R.K. DIGITAL	ADV SHRESHTH JAIN	9871206484	SHRESHTH@LAWKINJAIN.IN	10-04-2026
			CS(COMM)	313/2026	23-04-2026	VELOCITY SOFTWARE SOLUTIONS PRIVATE LIMITED VS NWARDROBE FUSS PVT LTD	ADV ASTHA SHARMA	9810027255	Litigation@neetiniyaman.com	15-04-2026
			CS(COMM)	315/2026	23-04-2026	SATYA PARKASH AND BROTHERS (P) LTD VS MUNICIPAL COPORATION OF DELHI THROUGH ITS COMMISSIONER	ADV ASEEM MEHROTRA	9811062351	MEHROTRA_ASEEM@YAHOO.COM	22-04-2026
			CS(COMM)	322/2026	25-04-2026	MS HUKAM CHAND GUPTA FABRICS PVT LTD VS MS VEER VASU EMPORIS PVT LTD	ADV ASHISH UPADHAYAY	98112-15280	UPADHAYAYIAWCHAMBERS@GMAIL.COM	13-04-2026
			RBT/CS/COM M/COUNTER CLAIM	1059/2025	29-04-2026	MS FOREVER EXIM INDIA PVT LTD VS ONE JAIN ADVERTISING AND MARKETING CO	ADV SAKSHI JAIN	8800214656	SAKSHIJAIN@JAINLAWCHAMBERS.COM	03-12-2025
			CS (COMM)	342/2026	29-04-2026	IFCI VENTURES CAPITAL FUNDS LIMITED Vs PLASTICS MARATHWADA LTD AND ORS.	VIPUL CHAUDHARY & SACHIN ANAND	9911740143	lawyersandlawyers1@gmail.com	07-03-2026
			CS(COMM)	348/2026	30-04-2026	INDIA INTERNATIONAL REALTY VS BL INTERNATIONAL PRIVATE LIMITED	ADV AAKANSHA KAUL	9811014459	aakanshakaul154@gmail.com	20-03-2026
			CS(COMM)	349/2026	30-04-2026	M/s INSTITUTE OF DIRECTORS VS MS SRISIM RESEARCH FOUNDATION	ADV RAZIA	7838806922	ADVOCATERAZIA312@GMAIL.COM	17-02-2026

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29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/240/2026	04.04.2026	Mohd Nasir Saifi Sole Prop of Super Solution India Vs Vieux Advertising through it Prop Gaurav Rai	Aakash Rana	8375016966	rana.aakash9912@gmail.com	18.03.2026
					CS (COMM)/246/2026	07.04.2026	M/S PRAKASH ARTS PVT. LTD. Vs M/S AAA PUBLICITY PVT. LTD.	Udesh Puri	9870171777	adv.udeshpuri@gmail.com	19.03.2026
					CS (COMM)/254/2026	09.04.2026	M/S RECAZ CHEMICALS INDIA PVT. LTD. Vs Mohsin Khan	Deepak Gautam	9999204646	Advocatenk5393@gmail.com	07.04.2026
					CS (COMM)/255/2026	09.04.2026	BANK OF INDIA Vs M/S SHRI GOPAL JI BAKERS THROUGH ITS PROPRIETOR SHER SINGH	Amrendra Nath Shukla	910717081	advamendra22@gmail.com	30.03.2026
					CS (COMM)/259/2026	10.04.2026	M/S S.S.R. TREXIM INDIA PVT. LTD. Vs M/S JULKA SONS through its Sole proprietor Gaurav Julka	Aditya Chopra	9811455552	adityachopra.adv@gmail.com	06.04.2026
					CS (COMM)/271/2026	13.04.2026	Ramu Vs Komal Sawhney	Dhiraj Bodhuni	9968212605	N/A	06.04.2026
					CS (COMM)/284/2026	16.04.2026	M/S SAFEDECOR PVT. LTD. Vs KMK TRADE LINKS	Devvart Sharma	9398378156	devsharmalegal@gmail.com	03.10.2025
					CS (COMM)/289/2026	17.04.2026	Canara Bank Vs Usha Kaushik	Pratap Chandra Rana	9990366723	prana250002@gmail.com	06.04.2026
					CS (COMM)/316/2026	23.04.2026	METAL FITTINGS PVT LTD Through Authorized Director Vs AASTHA GILL MEDIA TECHNOLOGIES LLP.	Nitendra Sharma	9350292404	Sharmanitendrr75@gmail.com	13.04.2026
					CS (COMM)/317/2026	23.04.2026	STATE BANK OF INDIA Vs SHABNAM KHAN	Karn Kumar	9818067500	Karn24@gmail.com	11.04.2026
					CS (COMM)/324/2026	25.04.2026	M/S SHRIHAN ENTERPRISES Vs ABHILASHA SHARMA	Varun Bala	9999941625	varunk.bata@gmail.com	25.11.2026
					CS (COMM)/329/2026	27.04.2026	STATE BANK OF INDIA Vs RAJWATI	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	10.04.2026
CS (COMM)/330/2026	27.04.2026	STATE BANK OF INDIA Vs LAXMI CHAND MEENA	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	16.12.2025					
CS (COMM)/343/2026	29.04.2026	M/S PARIJAT INDUSTRIES INDIA LTD. Vs AVADESH KUMAR GUPTA	Manish Macgregor	9818638678	manishmacgregor2@gmail.com	10.11.2023					
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/233/2026	02-04-2026	MANKIND PHARMALIMITED Vs COMSHIP MEDIX AND INFRA PRIVATE LIMITED	Harshbir Singh Kohli(P),	9810658944	ADVOCATEHCKOHL@GMAIL.COM	14.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/232/2026	02-04-2026	ITUDE TECHNOLOGIES PRIVATE LIMITED Vs TWENTY FOUR STYTEM PVT LTD	Mohit Seth(P),	9999449597	supriya.juneja@outlook.com	13.03.2026
				CS (COMM)/237/2026	04-04-2026	RISHI DEWAN Vs M/S HUMANONOMY FOODS PVT LTD	Roop Singh(P),	9871622908	roop.s.rawat@gmail.com	28.03.2026
				CS (COMM)/245/2026	07-04-2026	BENTLEY SYSTEMS INC Vs XXXXXXXXXXXXX	PUNEET AHUJA(P),	9871622908	roop.s.rawat@gmail.com & swastik@anandanandanand.com	07.04.2026
				CS (COMM)/249/2026	08-04-2026	M/S PARIJATI INDUSTRIES (INDIA) PVT LTD Vs M/S NATHSAGAR BIO GENETICS PRIVATE LIMITED	Manish Macgregor(P),	9818638678	MANISHMACGREGORIGORI@GMAIL.COM	24.03.2026
				CS (COMM)/261/2026	10-04-2026	M/S ZUME INDIA PRIVATE LIMITED Vs M/S IMAGA TRADE AND CRAFTS PVT LTD	SURABHI BHASKAR(P),	9205822799	ppelecal@ppelecal.com	19.03.2026
				CS (COMM)/264/2026	11-04-2026	HETTICH INDIA PVT LTD Vs M/S SPV DESIGN AND CONTRACTS	RUPAM KUMARI(P),	9910721966	rka.advocates@gmail.com	06.04.2026
				CS (COMM)/273/2026	13-04-2026	YD ADVERTISING SERVICES PVT LTD Vs ICRI LIFE SCIENCES PRIVATE LIMITED	REHAN NARULA(P),	8076434637	narulalawfirm@gmail.com	08.04.2026
				CS (COMM)/275/2026	15-04-2026	MAHESH EDIBLE OIL INDUSTRIES LIMITED Vs XXXXXXXXXXXXX	Varnika Bajaj(P),	9838660707	VARNIK.ABAJAJADVOCATE@GMAIL.COM	09.04.2026
				CS (COMM)/277/2026	15-04-2026	M/S PARVEEN INDUSTRIES PVT LTD Vs M/S AMP IMPEX PVT LTD	Neeraj Gupta(P),	9811267045	info@juslawassociates.co	10.04.2026
				CS (COMM)/276/2026	15-04-2026	M/S SAFEDECOR PVT LTD Vs M/S KATARIA PLYWOOD AND LAMINATES	DEVVART SHARMA(P),	9398378156	Devsharmalegal@gmail.com	03.10.2026
				CS (COMM)/292/2026	18-04-2026	ABHISHEK ENTERPRISES MUNICIPAL CORPORATION OF DELHI	Aseem Mehrotra(P),	98110 62351	mehrotra_aseem@yahoo.co.in	16.04.2026
				CS (COMM)/302/2026	20-04-2026	MINOSHA PRINT SOLUTIONS PRIVATE LIMITED Vs MR SRIDHAR D Prop OF M/S SMINGIL	Niyati Kohli(P),	9818690207; 7838794194	kohli.niyati@gmail.com; Parikhrishabh10@gmail.com	15.04.2026
				CS (COMM)/308/2026	22-04-2026	M/S AASTHA MEDIA TECHNOLOGIES LLP Vs M/S METAL FITTINGS PVT LTD	GILLI Yash Anand(P),	9810255469	yashanandsc2000@yahoo.com	15.04.2026
				CS (COMM)/309/2026	22-04-2026	MR KAILASH AGGARWAL Vs MS SONIA SINGH	Pawan Kumar Mittal(P),	7873938816	mittalpk08@gmail.com	01.04.2026
				CS (COMM)/319/2026	24-04-2026	DUGONG INTERNATIONAL PVT LTD Vs 9 CORE AUTOMATIONS	Aman Kumar(P),	8527904208	Advamankumar1107@gmail.com	31.12.2025

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				CS (COMM)/320/2026	24-04-2026	ADITYA JAIN EXECUTIVE ENGINEER ZONE M-II MCD	Sonu Vivek(P),	9891600120	glverma53@yahoo.com	09.04.2026	
				CS (COMM)/334/2026	27-04-2026	BANK MAHARASHTRA Vs ZUBAIR YUSUF ALI AND ANR	OF Ajay Sharma(P),	7607040002	harshithhareja.adv@gmail.com	09.04.2026	
				CS (COMM)/332/2026	27-04-2026	ARVINDER SINGH SAWHNEY Vs SIMMER SAHNI AND ANR	Manish Raghav(P),	9873645048	raghavlawfile@gmail.com	11.04.2026	
				CS (COMM)/335/2026	27-04-2026	SHRI VINOD KUMAR PUNDIR Vs NIVA BUPA HEALTH INSURANCE COMPANY LTD	Chandermani Grover(P),	9654624323	manigrover001@gmail.com	14.04.2026	
31	DR. RAKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	21	EXECUTION PETITION	EXECUTION (COMM)/97/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Irshad Ahmed Shah and Ors	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	13.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/100/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Shamim Akhter and Others	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	13.03.2026
				COMMERCIAL SUIT	CS (COMM)/230/2026	01.04.2026	M/s Classic Scaffolding Pvt Ltd Vs M/s HSK Infra Pvt Ltd and Ors	SANCHAY MEHROTRA(P),	97111844111	advnitinkgupta@gmail.com	25.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/99/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Jitendra Kumar	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	13.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/98/2026	01.04.2026	The Jammu and Kashmir Bank Ltd Vs Granular Consultancy Service Pvt Ltd	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	13.03.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/46/2026	07.04.2026	ICICI SECURITIES LTD Vs MS NISHA RANI	Ishan Agrawal(P),	9575500788	ishan.agrawal@nyayam.com	07.03.2026
				COMMERCIAL SUIT	CS (COMM)/251/2026	07.04.2026	STATE BANK OF INDIA Vs AMIT RAJ MITRA	Shiv Tyagi(P),	9811059032	shivtyagi1@gmail.com	02.04.2026
				COMMERCIAL SUIT	CS (COMM)/253/2026	08.04.2026	Netweb Technologies India Limited Vs MapleCloud Technologies and Others	KARTIK CHETTIAR(P),	9651509451	yashtripathi15286@gmail.com	25.03.2026
				COMMERCIAL SUIT	CS (COMM)/263/2026	08.04.2026	M/S GOOD EARTH INDIA Vs RISING EASTERN GLOBAL MERCHANDISING PVT LTD	Viren Bansal(P),	9433433333	virenbansal1@gmail.com	25.03.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/49/2026	08.04.2026	AXIS BANK LIMITED Vs NIKHIL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.03.2026
				COMMERCIAL SUIT	CS (COMM)/267/2026	09.04.2026	HINDUSTAN MEDIA VENTURES LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsi ngh@gmail.com	Application u/s 149 r.w 151 CPC moved seeking extension of time to file court fee

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			COMMERCIAL SUIT	CS (COMM)/265/2026	09.04.2026	HT MEDIA LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsi ngh@gmail.com	Application u/s 149 r.w 151 CPC moved seeking extension of time to file court fee
			COMMERCIAL SUIT	CS (COMM)/268/2026	09.04.2026	HT DIGITAL STREAMS LTD Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsi ngh@gmail.com	Application u/s 149 r.w 151 CPC moved seeking extension of time to file court fee
			COMMERCIAL SUIT	CS (COMM)/266/2026	09.04.2026	NEXT RADIO LIMITED Vs QANS CONSUMER PRODUCTS PRIVATE LIMITED	Shivang Singh(P),	9999920704	advocateshivangsi ngh@gmail.com	Application u/s 149 r.w 151 CPC moved seeking extension of time to file court fee
			COMMERCIAL SUIT	CS (COMM)/274/2026	10.04.2026	Tanya Mittal Vs Meta Platforms Technologies India Pvt Ltd and Anr	Gaurav Gupta(P),	9871396480	GAURAVGUPTA1979@GMAIL.COM	13.04.2026
			COMMERCIAL SUIT	CS (COMM)/269/2026	11.04.2026	M/S COAST TO COAST DESIGN LIMITED COMPANY Vs TIGER LOGISTICS INDIA LTD AND ANR	Jitender Ghalyan(P),	9968237035	jitenderkumargha lyan@gmail.com	06.04.2026
			MISC. APPLICATION	Misc DJ/490/2026	15.04.2026	ACL MOBILE PRIVATE LIMITED Vs COONZ NETWORK SOLUTION PVT LTD	AFESH KUMAR(P),	9873377359	kkrafesh@gmail.com	09.04.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/23/2026	15.04.2026	AJIT Vs Delhi Development Authority	BHUPESH NARULA(P),	9810260246	info@iconofhumanity.com	20.03.2026
			COMMERCIAL SUIT	CS (COMM)/297/2026	16.04.2026	Ms Annu Kaushik Vs Mr Love Prakash	DEEPANAHU KUMAR MAURYA(P),	9871617772	manojadvocate.sh arma@gmail.com	06.03.2026
			COMMERCIAL SUIT	CS (COMM)/298/2026	16.04.2026	State Bank of India Vs Mr ZV Ngasongam @ Zimikivishi Ngasongam	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	14.04.2026
			COMMERCIAL SUIT	CS (COMM)/300/2026	16.04.2026	State Bank of India Vs Rajesh Singha	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	14.04.2026
			COMMERCIAL SUIT	CS (COMM)/301/2026	16.04.2026	CANARA BANK Vs M/s Shree Krishna Print Solutions and Anr	DEEPANJAL CHOUHDARY(P),	8390227354	deepanjalch@gmail.com	07.04.2026
			COMMERCIAL SUIT	CS (COMM)/294/2026	18.04.2026	MR ASHISH KUMAR JHA Vs MR VISHWAJEET KUMAR	SAURABH MRUPADHYAY(P),	9559467333	loknaya@gmail.com	21.05.2025
			EXECUTION PETITION	ExCOMM Award by Arb Comm/62/2026	22.04.2026	M/S STERLING TECHNOTRADE PVT LTD Vs MR NITIN SETH	Ajay Kumar(P),	9212078802	ajay112255@gmail.com	13.04.2026
			COMMERCIAL SUIT	CS (COMM)/338/2026	28.04.2026	STATE BANK OF INDIA Vs GHANISHAM SAREEN PROP OF M/S DECOR AND DESIGNER COLLECTION	NITESH KUMAR(P),	9971441188	bpsingh562@gmail.com	25.03.2026
			COMMERCIAL SUIT	CS (COMM)/337/2026	28.04.2026	M/s Pee Kay Silent Generator Pvt Ltd Vs M/s Squirehood International Pvt Ltd	ANUJ KUMAR SHARMA(P),	7973981758	advvashudhaery @outlook.com	24.04.2026

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			COMMERCIAL SUIT	CS (COMM)/339/2026	28.04.2026	Bhagwan Dass Vs Anita Gupta and Ors	Shamshad(P),	9910221927	advocateamarchauhan@gmail.com	23.04.2026	
			COMMERCIAL SUIT	CS (COMM)/340/2026	28.04.2026	M/S COMNET VISION INDIA PVT LTD Vs MR RAJESH RAIKAL PROP NET WORLD TECHNOLOGIES	SUSHEEL MAHAJAN(P),	9818328963	susheelmahajan@gmail.com	18.04.2026	
			COMMERCIAL SUIT	CS (COMM)/341/2026	28.04.2026	STATE BANK OF INDIA Vs AMIT KUMAR	Sonu Vivek(P),	7015807331	rohitvakeel77@gmail.com	10.04.2026	
			EXECUTION PETITION	EXECUTION (COMM)/136/2026	29.04.2026	CANARA BANK Vs RUCHI SHARMA	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	08.04.2026	
			MISC. APPLICATION	Misc DJ/585/2026	29.04.2026	DALTON MINES AND MINERALS PVT LTD Vs M/S POLYGON CHEMICALS PVT LTD	Vatsal Dhar(P),	9910908007	singhrawat.akhilesh@gmail.com	07.04.2026	
			COMMERCIAL SUIT	CS (COMM)/351/2026	29.04.2026	M/s Fast Track Realcon Vs M/s Nutech Contracts Pvt Ltd	AYUSH SINGH SAHNI(P),	9711116064	ayush.legal@gmail.com	18.04.2026	
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/26/2026	29.04.2026	SAI PRECIOUS TRAEXIM PVT LTD AND ANR Vs AKASA FINANCE LIMITED	JEEWAN CHANDRA(P),	9999191350	pratitirungta@gmail.com	25.03.2026	
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/99/2026	29.04.2026	PIRIMAL FINANCE LIMITED Vs REENESH KUMAR	MANOJ KUMAR SINGH(P),	9759150958	AASHISHINDIAN44@GMAIL.COM	16.03.2026	
32	MS. NEELAM SINGH L.D. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Execution Petition	ExCOMM Award by Arb Comm/50/2026	13-04-2026	Axis Bank Ltd Vs RAVINDER SINGH	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	16-03-2026
				Execution Petition	ExCOMM Award by Arb Comm/51/2026	13-04-2026	Axis Bank Ltd Vs RAVINDER KUMAR	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	13-03-2026
				Execution Petition	ExCOMM Award by Arb Comm/52/2026	13-04-2026	Axis Bank Ltd Vs DESIGN AND ORS	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	16-03-2026
				Execution Petition	ExCOMM Award by Arb Comm/56/2026	17-04-2026	Axis Bank Ltd Vs GARV THAREJA	MAYANK MAHAJAN	9999682667	mayank_mahajan05@yahoo.com	19-03-2026

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			Execution Petition	ExCOMM Award by Arb Comm/65/2026	27-04-2026	PERFIOS SOLUTIONS PRIVATE LIMITED Vs PEERFINTECH SOLUTIONS PRIVATE LIMITED	ARUNADHRI	9958702467	arunadhri@iyerco.net	30-03-2026
			Execution Petition	EXECUTION (COMM)/110/2026	13-04-2026	M/S MUKUL GUPTA MARKETING PVT LTD Vs M/S ASTHA PACKAGING PVT LTD	MONICA GOEL	9971853567	advocatemonica@gmail.com	----
			Execution Petition	EXECUTION (COMM)/116/2026	18-04-2026	M/S SAFEDECOR PVT LTD Vs NEW SHAKTI TRADERS	DEVVARAT SHARMA	9398378156	safedecor@safedecor@gmail.com	12-03-2026
			Execution Petition	EXECUTION (COMM)/118/2026	22-04-2026	E3 PANEL INDUSTRIES Vs SUNDEEP GUPTA PROPRIETOR OF INDRAPLY AND ALUMINIUM HOUSE	NANCY JAIN	7827867679	E3LEGAL@GMAIL.COM	23-03-2026
			Execution Petition	EXECUTION (COMM)/93/2026	01-04-2026	M/s Aara Commercial Pvt Ltd Vs M/s Rayson Refractories Pvt Ltd	GAURAV SHARMA	9873076868	GAURAVSHARM A7307@GMAIL.COM	17-09-2020
			Execution Petition	M-Ex/31/2026	21-04-2026	VARUN GUPTA UNION OF INDIA Vs GANESH KHANNA		8700091922	ganeshkhanna8@gmail.com	31-10-2025
			Commercial Suit	CS (COMM)/231/2026	02-04-2026	RAJIV GAMBHIR Vs RATAN M/S RASIK PRODUCTS PVT LTD	VIJAY ZAVERI	8287537345	vijayzaveri25@gmail.com	25-03-2026
			Commercial Suit	CS (COMM)/242/2026	07-04-2026	Mohd Zafar sole prop of Unique Neon Sign Vs M/s Vieux Advertising through its prop Gaurav Rai	AAKASH RANA	8375016966	rana.aakash991@gmail.com	18-03-2026
			Commercial Suit	CS (COMM)/278/2026	15-04-2026	NATIONAL OPERATIVE CONSTRUCTION AND DEVELOPMENT FEDERATION OF INDIA LIMITED (NFCD LTD) Vs ANISH MULTI TRADING PRIVATE LIMITED	CO-SHYRE KUMAR	9818493330	kumarshrey12@gmail.com	10-04-2026

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			Commercial Suit	CS (COMM)/280/2026	16-04-2026	HETTITCH INDIA PVT LTD Vs M/S VIAK GROUP PRIVATE LIMITED	RUPAM KUMARI	9910721966	Rka.advocates@gmail.com	06-04-2026
			Commercial Suit	CS (COMM)/281/2026	16-04-2026	HEPO INDIA PVT LTD Vs M/S SADASHIV ENTERPRISES	RUPAM KUMARI	9910721966	Rka.advocates@gmail.com	06-04-2026
			Commercial Suit	CS (COMM)/282/2026	16-04-2026	BANK OF BARODA Vs PAWAN YADAV	ANSHUMAN SRIVASTAVA	9990042642	ianshunanadvi@gmail.com	27-03-2026
			Commercial Suit	CS (COMM)/303/2026	20-04-2026	STATE BANK OF INDIA Vs V P ENTERPRISES	AMIT KUMAR SINGH	7011848842	SINGHAMIT0071@GMAIL.COM	10-04-2026
			Commercial Suit	CS (COMM)/305/2026	21-04-2026	Vandana Garg Vs Sampada Infrastructure	LOKESH PATHAK	8527084956	LAWSLANCLEGALL@GMAIL.COM	07-04-2026
			Commercial Suit	CS (COMM)/311/2026	23-04-2026	STATE BANK OF INDIA Vs MR DHARMENDRA SINGH	KARAN KUMAR	9818067500	KARN24@GMAIL.COM	11-04-2026
			Commercial Suit	CS (COMM)/312/2026	23-04-2026	M/s HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs M/s HNS CREATIONS PRIVATE LIMITED	DASHISH UPADHYAY	9811215280	UPADHYAYLAWC HAMBERS@GMAIL.COM	13-04-2026
			Commercial Suit	CS (COMM)/323/2026	25-04-2026	AKSHAY BHARGAV RISHAV INFRACONSTRUCTION PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	17-04-2026
			Commercial Suit	CS (COMM)/326/2026	27-04-2026	STATE BANK OF INDIA Vs JAGPAL SINGH	ROHIT KUMAR	7015807331	rohitvakeel7@gmail.com	10-04-2026

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			Commercial Suit	CS (COMM)/327/2026	27-04-2026	STATE BANK OF INDIA Vs SANJAY	ROHIT KUMAR	7015807331	rohitvakeel77@gmail.com	10-04-2026
			Arbitration Petition	OMP (COMM)/88/2026	(1)07-04-2026	CARS 24 FINANCIAL SERVICES PVT LTD Vs SUMIT	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	23-12-2025
			Arbitration Petition	OMP (COMM)/90/2026	(1)16-04-2026	AMIRSONS SCAFFOLDING PVT LTD Vs VD CONSTRUCTION	GURSAT SINGH	9811105891	GURSAT@GSVLE GAL.COM	02-03-2025
			Arbitration Petition	OMP (COMM)/92/2026	(1)24-04-2026	PIRIMAL FINANCE LTD Vs POOJA HUKUM SINGH	SAMBHAV JAIN	9910076176	Adv Sambhav Jain 96@gmail.com	16-03-2026
			Arbitration Petition	OMP MISC (COMM)/4/2026	21-04-2026	M/S TRACKLINE HEAVY EQUIPMENTS Vs M/S LIYGONG INDIA PRIVATE LIMITED	LAKSHMI SHREE	9667605503	ADV.LAKSHMISHREE@GMAIL.COM	---
33	MS. BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	NEERASOUTH-EAST	Commercial Suit	CS (COMM)/350/2026	30.04.2026	SUPRABHA MITRA (PROPRIETOR OF M/S MULTAN PAINTS) Vs ARCHIT SINGHAL	ARCHIT SINGHAL	9599043045	05.01.2026	16.04.2026
			Commercial Suit	CS (COMM)/344/2026	29.04.2026	STATE BANK OF INDIA VS. SH. JITENDRA KUMAR	HARSHIT THAREJA	7607040002	16.12.2025	09.04.2026
			Commercial Suit	CS (COMM.)/347/2026	29.04.2026	M/S GRAND PLACEMENTS AND ANR. VS. M/S U.P. TELECOM	DEEPAK AGARWAL KUMAR	9650335116	05.01.2026	15.04.2026
			Commercial Suit	CS (COMM.)/345/2026	29.04.2026	TECSECURE SYSTEMS PRIVATE LIMITED VS. VITRAYA TECHNOLOGIES PRIVATE LIMITED	JUHI ARORA	9654652295		20.04.2026
			U/S 9	OMP (COMM.)97/2026	(1)29.04.2026	SIDAK TECHNOLOGIES PRIVATE LIMITED VS. TELECOM	MANU MONGA	9810400515	08.01.2026	NA
			Commercial Suit	CS (COMM)/336/2026	28.04.2026	KAILASH AGGARWAL VS. ATIKUR REHMAN	PAWAN KUMAR MITTAL & CHAITANYA JAIN	9873938816	20.04.2026	02.04.2026
			Commercial Suit	CS (COMM)/239/2026	04.04.2026	BANK OF MAHARASHTRA VS. SHRI BHOPAL	RAKESH KUMAR	9891691568, 9958303627	31.03.2026	31.03.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			Commercial Suit	OMP(COMM.)/25/2026	27.04.2026		ADITYA BHUTANI VS. VIJAY BALA KAPUR	JAGRITI KEDIA	9560211574		10.03.2026	16.04.2026
			Commercial Suit	OMP(I) (COMM.)/95/2026	25.04.2026		AMIRSONS SCOFFOLDING PVT. LTD. VS. SOFIA BUILDTECH PVT. LTD.	GURSAT SINGH	9811105891		10.03.2026	NA
			Commercial Suit	CS (COMM)/314/2026	23.04.2026		CANARA BANK VS. NIRMAL KUMARI PROP. GARG	SANJEEV CHOPRA	9711142200		17.03.2026	03.04.2026
			U/S 34	CS (COMM)/295/2026	18.04.2026		M/S SAFEDECOR PVT. LTD. VS. M/S MOHINI TIMBER	DEVVART SHARMA	9398318156			03.10.2025
			Commercial Suit	OMP MISC. (COMM.) 3/2026	17.04.2026		M/S TANTRA DESIGNS PVT. LTD. VS. MY PREFERRE	ANURAG RAWAT	9560277280			28.02.2026
			Commercial Suit	CS (COMM)/291/2026	17.04.2026		BANK OF INDIA VS. RITWIK DAS AND ANR.	AMRENDRA NATH SHUKLA	9910717081			01.04.2026
			Commercial Suit	CS (COMM.)/286/2026	17.04.2026		M/S HERO REALTY PRIVATE LIMITED VS. M/S J AND B	AVINASH SINGH KUMAR	9910106381		CS (COMM)/226/2026	17.03.2026
			Commercial Suit	CS (COMM)/272/2026	13.04.2026		CENTRE FOR JOINT WARFARE STUDIES, NEW DELHI VS. COINCH	PRAFUL SHUKLA	9833422400			30.03.2026
			U/s 9	OMP (I) (COMM.)/85/2026	04.04.2026		SHIVALIK SMALL FINANCE BANK VS. GOVIND	MUKESH SHARMA KUMAR	9873371988			NA
			Commercial Suit	CS (COMM)/238/2026 RBT	04.04.2026		SHYAM JEE AZAD VS. SHIVALIK EXPORTS	ANKUR AGGARWAL	9871699756			12.03.2026
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL									
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL									
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	130/2026	06-04-2026	BANK OF BARODA V/S VINOD PATHAK	UMESH JOSHI KUMAR	9910568669	advocateumesh2005@gmail.com	04-04-2026	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	-do--	C.S.(COMM)	29/2026	09-04-2026	STATE BANK OF INDIA Vs SEPOY MUKESH KUMAR SINGH	KRISHAN KUMAR	9910577700	krishankumarandassociates@gmail.com	01-04-2026	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		-do--	C.S.(COMM)	31/2026	17-04-2026	SAI CREATIONS Vs FOUZI ENTERPRISES	KAILASH CHAND	9711133630	kailashadv@gmail.com	15-04-2026	
39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/176/2026	02-04-2026	Earthling Vs Malhotra Bakery Store	Prerna Arora			16-03-2018
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/178/2026	04-04-2026	MANOJ KUMAR BAFNA Vs GULAM ALI	Neelam Malik			27-03-2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/180/2026	04-04-2026	PANKAJ KUMAR JAIN Vs MANISH VIJRA	Avinash Suri			27/03/2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/189/2026	07-04-2026	SANJEEV OFFSET PRINTERS Vs GANGARAM PRAKASHAN THROUGH PROPERITOR MONIKA MANGAL	Mohit Aggarwal			11/11/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/190/2026	07-04-2026	STATE BANK OF INDIA PVT LTD Vs SOHIT SADH PROP OF RANJEET GARMENTS	VIJAY PRAKASH			25.03.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/191/2026	07-04-2026	STATE BANK OF INDIA PVT LTD Vs ATIQ UR RAHMAN	R.N SINGH			02.04.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/192/2026	07-04-2026	SAVEX TECHNOLOGIES PVT LTD Vs NAVNEET KUMAR ARORA	AMIT SHARMA			06.04.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/208/2026	13-04-2026	Crown Fabrics Vs Forever Kids	SH. TUSHAR SHARMA			10.04.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/209/2026	13-04-2026	Ms VK APPARELS TEXTILES Vs M/s KESHAV SALES CORPORATION	VANSH KALRA			10.04.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/212/2026	15-04-2026	State Bank of India Vs Vinod Kumar	Suchita Dixit(P),			13.04.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/213/2026	15-04-2026	State Bank of India Vs Prakash Ojha Proprietor of Vinayak Construction	Suchita Dixit(P),			27.03.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/217/2026	17-04-2026	APL APOLLO TUBES LIMITED Vs SWAROOP AND ORS	SHRIHAR TRIPATHI(P),			10.04.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/224/2026	18-04-2026	Shri Mahavir Singh Vs Shri Surender Kumar Sharma	PULKIT LUTHRA(P),			10.04.2026
302, New Court Building	CS(COMMERCIAL)	CS (COMM)/225/2026	21-04-2026	AURETICS PUBLIC LIMITED COMPANY Vs SAMIR SHIHARIA	CANUJ KUMAR SHARMA(P),			28.03.2026			

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/229/2026	24-04-2026	UNION BANK OF INDIA Vs BHAPPA JI DI HATTI prop of Rohit	NIHARIKA RAI(P),			24.04.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/230/2026	25-04-2026	SEEMA GOEL Vs SAURABH SHARMA	Amit Kumar(P),			22.04.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/232/2026	27-04-2026	MS RAVI AIRCON PVT LTD Vs MS SEVEN ELEVEN ENTERPRISES AND ORS	RAHUL KUMAR(P),			23.04.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/233/2026	27-04-2026	Avinash Kumar Shasodia alias Avinash Chauhan Vs Mohd Shakeel	Umesh Joshi(P),			24.04.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/177/2026	02-04-2026	MS GALAXY NON WOVEN THROUGH ITS PARTNER THUKRAL AHMED PROPRIETOR OF ZUBIA DESIGNS	U.K. SINGHAL		28-03-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/183/2026	04-04-2026	RAVI KHURANA Vs SAKSHAT MADAN	SIDHANT DHINGRA		01-04-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/184/2026	04-04-2026	NKG Enterprises Through its Prop Nitin Kumar Gupta Vs Municipal Corporation of Delhi And Another	ROBIN BHARDWAJ		25/03/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/186/2026	06-04-2026	SANJAY NAHAR Vs NARENDER KUMAR JAIN	ROBIN BAI SOYA		02/04/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/198/2026	09-04-2026	SURESH VIJ Vs HAIRANEJA MASTER SALON PRIVATE LIMITED THROUGH ITS DIRECTOR, ASHISH BATRA			06/04/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/199/2026	10-04-2026	DHERAJ KUMAR Vs BISMILLAH QURAI SI	SIDHANT DHINGRA		18-12-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/200/2026	10-04-2026	Crown Fabrics Vs Minnie Choice	Tushar Sharma		06-04-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/201/2026	10-04-2026	ANIL UPPAL Vs RAKESH SINGH	VINAY KUMAR		09-04-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/206/2026	11-04-2026	ANAND DUTT Vs VIKAS KUMAR	VINAY KUMAR		19-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/211/2026	13-04-2026	ANIKET KUMAR Vs KOMAL PRASAD	R.N. PANDEY		01-05-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/214/2026	16-04-2026	ARVIND RASTOGI Vs M/S JAI BHOLE GARMENTS	Survansh Vasisth		28-01-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		ROOM NO 208	COMMERCIAL	CS (COMM)/221/2026	18-04-2026	SMT RENUKA JAIN Vs MOHD NIYAMAT ANSARI	KANISHKA KHARBANDA			17-04-2026
		ROOM NO 208	COMMERCIAL	CS (COMM)/222/2026	18-04-2026	CANARA BANK Vs KAUSHAL KUMAR GAUR	SANJEEV CHOPRA			14-04-2026
		ROOM NO 208	COMMERCIAL	CS (COMM)/223/2026	18-04-2026	MS ENTERPRISES THROUGH ITS PROPRIETOR SH ROBIT JAIN Vs M/S CHADDHA COLLECTION	HARI PRASAD RAO			23-03-2026
		ROOM NO 208	COMMERCIAL	CS (COMM)/226/2026	21-04-2026	FUGROISS Vs MR AJAY KAUL	NITIN GARG			11-06-2025
		ROOM NO 208	COMMERCIAL	CS (COMM)/228/2026	22-04-2026	M/S NITYA ELECTRO CONTROLS PVT LTD Vs M/S BGR ENERGY SYSTEMS LIMITED	AVANTIKA PACHAURI			21-04-2026
		ROOM NO 208	COMMERCIAL	CS (COMM)/234/2026	27-04-2026	Pashupati Trading Co Vs NEW MADHUKUNJ GARMENTS	MANISH KUMAR			22-04-2026
		ROOM NO 208	COMMERCIAL	CS (COMM)/236/2026	28-04-2026	BANK OF BARODA Vs VIJAY RAM	SUDHA SHUKLA			27-04-2026
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, KKD/Delhi	CS (COMM) 181/2026	04.04.2026	BANK OF BARODA VS RISHABH KUMAR	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	07.04.2026
			303, New Court Building, KKD/Delhi	CS (COMM) 193/2026	07.04.2026	BANK OF BARODA VS RAHAD HAYAT KHAN	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	11.04.2026
			303, New Court Building, KKD/Delhi	CS (COMM) 135/2026	10.03.2026	RAJESH KUMAR RANDHEER KUMAR	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	13.04.2026
			303, New Court Building, KKD/Delhi	CS (COMM) 203/2026	11.04.2026	BANK OF BARODA VS AMIT	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	15.04.2026
			303, New Court Building, KKD/Delhi	CS (COMM) 139/2026	13.03.2026	M/S BIOCON ELECTRIC PVT LTD VS KULDEEP KUMAR	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	15.04.2026
			303, New Court Building, KKD/Delhi	CS (COMM) 205/2026	11.04.2026	BANK OF BARODA VS NARENDR KUMAR	G K SETH	8447833470	advocate.134@gmail.com	15.04.2026
			303, New Court Building, KKD/Delhi	CS (COMM) 210/2026	13.04.2026	MAHESH CHAND FAMILY HEALTH CARE HOSPITAL PVT LTD	ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	17.04.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA TION RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No. 304	COMMERCIAL	Ex - Award by Arb/18/2026	01-04-2026	INDUSIND BANK LTD Vs ANURAG SONY AND ANR	Manoj Kumar(P), 9811133644	MANOJK.ADV@YAHOO.COM	09/02/2026
				COMMERCIAL	Execution (Comm)/57/2026	01-04-2026	UNION BANK OF INDIA Vs Pranjal Kulshresth PROP OF M/S Shree Chitragupta Enterprises	B K Agrawal(P), 817835923	icloudlawpartners@gmail.com	05/08/2025
				COMMERCIAL	Ex - Award by Arb/20/2026	01-04-2026	INDUSIND BANK LTD Vs UPENDRA KUMAR SINGH AND ANR	Manoj Kumar(P), 9811133644	MANOJK.ADV@YAHOO.COM	09/02/2026
				COMMERCIAL	Ex - Award by Arb/19/2026	01-04-2026	INDUSIND BANK LTD Vs SANJAY SINGH AND ANR	Manoj Kumar(P), 9811133644	MANOJK.ADV@YAHOO.COM	09/02/2026
				COMMERCIAL	CS (COMM)/182/2026	04-04-2026	SH DHERAJ KUMAR Vs SH NANDU KUMAR NANDAN	SIDHANT DHINGRA AND ASSOCIATES(P), 9650677902,	sidhantdhingra@advocatesidhantdhingra.com	18/12/2025
				COMMERCIAL	CS (COMM)/188/2026	06-04-2026	RISHABH RATHORE Vs NIGAMZ PANWAADI PRIVATE LIMITED	DK SINGH(P), 8527302001	virenderrajput.4@gmail.com	09/02/2026
				COMMERCIAL	CS (COMM)/196/2026	07-04-2026	G World Collection Vs M/s Big Boss	Arpit Jain(P), 9811595800	-	17/03/2026
				COMMERCIAL	CS (COMM)/195/2026	07-04-2026	Catalysts Technologies Private Limited Vs M/s Sangamnath Sugars Pvt Ltd	BioARCHIT SINGHAL(P), 9599043048	legal@sigmalegal.in	25/03/2026
				COMMERCIAL	CS (COMM)/194/2026	07-04-2026	BANK OF BARODA Vs Ajay Mittal	Umesh Joshi(P), 9910568669	advumeshjoshi@gmail.com	05/04/2026
				COMMERCIAL	CS (COMM)/197/2026	08-04-2026	Sonu Jain Vs Manoj Kumar Jain	Piyush Katyal(P), 8700925528	pivushkatyal98@gmail.com	06/04/2026
				COMMERCIAL	Execution (Comm)/62/2026	08-04-2026	SATISH KUMAR Vs RAKESH DHONDIYAL	Rakesh K Gupta, 9810266298	adv.rakeshgupta77@gmail.com	-
				COMMERCIAL	MISC DJ/378/2026	09-04-2026	M/S NITYO GARTEX PVT LTD Vs SHRI KHATU SHYAM MEGAMART LLP	Vinay Gupta(P), 981005303	jcguptavinay@gmail.com	15/09/2025
				COMMERCIAL	CS (COMM)/202/2026	10-04-2026	Mohit Khanna Proprietor of M/s Virat Trading Company Vs Sanjeev Bhola and Anr	Sumit Jain(P), 9999391395	advt.sumitjain@gmail.com	10/04/2026
				COMMERCIAL	Execution (Comm)/65/2026	11-04-2026	SH Sukhdeep Singh Vs Perfect Value Mega Mart India Pvt Ltd	Chirag Aggarwal, 7048926509	adv.chiragaggarwal14@gmail.com	23/02/2026
				COMMERCIAL	CS (COMM)/207/2026	11-04-2026	M/s Crystal Graphics Vs M/s Diamond Printer N Pack Pvt Ltd	Vijay Kumar(P), 9810169432	-	15/04/2026

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44	SH.VINOD YADAV DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/177/2026	01-04-2026	VINOD SINGH LOCHAV Vs INDO SPIRIT DISTRIBUTION LTD	RAMIT SEHRAWAT(P),	9212375979	balajimindworkz@gmail.com	18.03.2026
			603	Commercial Suit	CS (COMM)/179/2026	01-04-2026	BANK OF INDIA Anshu Kumar Singh Vs Varun Sharma(P),		8384089688	adv.varunsharma@gmail.com	27.02.2026
			603	Commercial Suit	CS (COMM)/180/2026	01-04-2026	Runu Mishra Proprietor R P Traders Vs The New India Assurance Co Ltd	Mandeep Singh Kapoor(P),	9212002049	kapoorin@yahoo.com	18.03.2026
			603	Commercial Suit	CS (COMM)/184/2026	02-04-2026	Sanjay Saluja And Anr Vs TAJESHWAR SINGH GHAI And Anr	Rahul Rajpal(P),	9999080438	advocaterahulrajpal@gmail.com	27.03.2026
			603	Commercial Suit	CS (COMM)/188/2026	04-04-2026	RAMESH YADAV Vs M/S BNM INDUSTRY	Ashu Ralhan(P),	9818923612	bnmindustry@gmail.com	17.02.2026
			603	Commercial Suit	CS (COMM)/195/2026	04-04-2026	CANARA BANK BHAWNA VERMA PROPRIETOR OF M/S VERMA CARPETS	Subhash Kumar Jha(P),	9050279420	bhawna26988varuna@gmail.com	25.03.2026
			603	Commercial Suit	CS (COMM)/201/2026	06-04-2026	PUMA SE GHANSHYAM SINGH	Gautam Bhasin(P),	999930688	eludication.legal@outlook.com	02.04.2026
			603	Commercial Suit	CS (COMM)/205/2026	07-04-2026	SEEMA BEHL Vs SUPER PLASTRONICS PVT LTD	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	01.04.2026
			603	Commercial Suit	CS (COMM)/208/2026	08-04-2026	UNION BANK OF INDIA Vs Shri Sai Enterprises And Anr	Uzair Elahi(P),	9999332412	confierlawfirm@gmail.com	17.03.2026
			603	Commercial Suit	CS (COMM)/210/2026	09-04-2026	GONSAI LOGISTICS PVT LTD Vs Trident Shipping Private Limited	Tujjawal Rai(P),	8130412316	raijjwal198@gmail.com	19.03.2026
			603	Commercial Suit	CS (COMM)/211/2026	09-04-2026	Punjab National Bank Smt Bimla Bisht and Anr	Vs Arun Bhardwaj(P),	9899138242	arunbhardwaj1206@gmail.com	24.03.2026
			603	Commercial Suit	CS (COMM)/219/2026	13-04-2026	X Vs Y	Gautam Bhasin(P),	9999306881	eludication.legal@outlook.com	08.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603 Commercial Suit	CS (COMM)/224/2026	16-04-2026	CANARA BANK Vs RAVINDER KUMAR	NILENDU VATSYAYAN(P),	9999050853	nilendwasayan@gmail.com	01.04.2026
			603 Commercial Suit	CS (COMM)/225/2026	16-04-2026	MS BATRA BREWERIES AND DISTILLERIES PVT LTD Vs MS KASHISH MANAGEMENT AND SERVICES PVT LTD	Rajeev kumar Tewari(P),	9312276651	r.tewari88@gmail.com	13.03.2026
			603 Commercial Suit	CS (COMM)/227/2026	16-04-2026	Punjab National Bank Vs MR NITIN BHATIA AND ANR	Saurav Hasin(P),	9899331166	sauravhasin10@gmail.com	10.04.2026
			603 Commercial Suit	CS (COMM)/229/2026	17-04-2026	KONCEPT AUTOMOBILES PVT LTD Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD	Vivek Singh(P),	9999130332	nitya@nakslegal.com	26.03.2026
			603 Commercial Suit	CS (COMM)/232/2026	18-04-2026	PUNJAB NATIONAL BANK Vs HUMAN CAPITAL LTD AND ORS	SANCHEET SHARMA(P),	9548667393	sssanchit09@gmail.com	15.04.2026
			603 Commercial Suit	CS (COMM)/233/2026	18-04-2026	PUNJAB NATIONAL BANK Vs FASHIONS AND ANR	SANCHEET SHARMA(P),	9548667393	sssanchit09@gmail.com	15.04.2026
			603 Commercial Suit	CS (COMM)/236/2026	20-04-2026	State Bank of India Vs Vikas Kumar	Akanksha Ahuja(P),	9811343911	rbsamaiyar.adv@gmail.com	23.03.2026
			603 Commercial Suit	CS (COMM)/237/2026	21-04-2026	CANARA BANK Vs DAPINDER SINGH SACHDEVA PROP M/S RATTAN ENTERPRISES	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobli@gmail.com	30.03.2026
			603 Commercial Suit	CS (COMM)/239/2026	22-04-2026	M/S DURA BUILD CARE PVT LTD Vs NARAYAN SETHIA CONSTRUCTIONS	Sanjay Shukla(P),	9711067747	sanjayshukla84adv@gmail.com	17.04.2026
			603 Commercial Suit	CS (COMM)/241/2026	23-04-2026	M/s Sahana Buildtech Pvt Ltd Vs Shri Rakesh Jolly	ANJALI NEHRA(P),	9891434698	advsandeepek11@gmail.com	18.04.2026
			603 Commercial Suit	CS (COMM)/247/2026	25-04-2026	BHAWAN SINGH Vs SHIPBOLT INDUSTRIES PRIVATE LIMITED	RAMIT SEHRAWAT(P),	92142375979	advocateramit@gmail.com	16.04.2026
			603 Commercial Suit	CS (COMM)/248/2026	25-04-2026	Punjab National Bank Vs MUJJAMIL KHAN	VED PRAKASH(P),	9711900673	advocateprakashved@gmail.com	20.04.2026
			603 Commercial Suit	CS (COMM)/251/2026	27-04-2026	State bank of india Vs KAPIL SHARMA	Mohit Tiwari(P),	9301232373	advkmishra@outlook.com	23.04.2026
			603 Commercial Suit	CS (COMM)/256/2026	29-04-2026	PAWAN SOLANKI Vs MS BLINK COMMERCE PRIVATE LIMITED	Naveen Sehrawat(P),	9999926997	questlexpartners@gmail.com	24.04.2026
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613 Commercial Suit	OMP (COMM)/1394/2026	17-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MD RAGIB ANJUM 6108	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		613	Commercial Suit	OMP (COMM)/1192/2026 (1)	01-04-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 0817	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	ExCOMM Award by Arb Comm/15/2026	01-04-2026	SUNDARAM FINANCE LTD Vs DHIRENRA KUMAR SINGH	NITIN MEHTA(P)	8802218291	advocate.mehtaassociates09@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1194/2026 (1)	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJINDER KAUR 4579	Rahul Bhardwaj(P)	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1193/2026 (1)	01-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHANSHU P 1910	Rahul Bhardwaj(P)	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1195/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harbir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1197/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Buoyant Stockpile Private Limited	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1198/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Buoyant Stockpile Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1199/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1200/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Just Quality Concrete	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1201/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vijay Garg	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1202/2026 (1)	01-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rajmani H	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1330/2026 (1)	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAPAN KATHARYA 8099	Rahul Bhardwaj(P)	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1331/2026 (1)	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASAD ALI 6355	Rahul Bhardwaj(P)	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1332/2026 (1)	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUKHSAR KHAN 1402	Rahul Bhardwaj(P)	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	CS (COMM)/181/2026	01-04-2026	SMT KANTA DEVI PROP OF KANTA ASSOCIATES Vs M/S CREW BUILDTECH	CHANDRA KANT KUMAR(P)	8802185404	trilokpanditadvocate@gmail.com	46106

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		613	Commercial Suit	OMP (COMM)/1219/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Jayavanta Bapu Thorat	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1220/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Rushikesh Panjab Kale	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1221/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Devanand Narayanrao Khadse	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1222/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Ravindra Bharatsing Pawara	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1223/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Sheikhharif Sheikh Sultan Chhaware	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1224/2026	04-04-2026	Kotak Mahindra Bank Ltd Vs Dhanraj Ajay Mahale	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	CS (COMM)/200/2026	04-04-2026	AXSYS SOLUTION KAMALADITYA CONSTRUCTION PRIVATE LIMITED Vs Sanjay Bajaj(P),		9811082913	sanjaybajaj@bblselhi.com	46091
		613	Commercial Suit	CS (COMM)/202/2026	06-04-2026	M/S A Crafts Vs Rams Creative Technologies Pvt Ltd	NISHTHA AGARWAL(P),	8860009190	chambers_nishtha@outlook.com	46104
		613	Commercial Suit	OMP (COMM)/1333/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAMEED PARAMBATH 7965	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1334/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP K P 2896	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1335/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PULLARIPADATH AYAPPAN RANJITH 9017	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	ExCOMM Award by Arb Comm/16/2026	06-04-2026	Axis Bank Ltd Vs SHAHBAZ KHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	CS (COMM)/226/2026	16-04-2026	CURRIE AND BROWN INDIA PVT LTD Vs ECHO BUILDTECH LIMITED	AMAR KUMAR(P),	9717101829	sksingh7002@gmail.com	46106
		613	Commercial Suit	OMP (COMM)/1245/2026	06-04-2026	Kotak Mahindra Bank Ltd Vs Shahaji Baliram Jadhav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1246/2026	06-04-2026	Kotak Mahindra Bank Ltd Vs Shivcharan Kashirao Bidkar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			Commercial Suit	OMP (COMM)/1247/2026	06-04-2026	Kotak Mahindra Bank Ltd Vs Babulal Lasha Valvi	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1248/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs Arun Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1249/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Daljit Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1250/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Vikram	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1251/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Nitin	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1252/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Just Quality Concrete	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1253/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ritesh Khurana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1254/2026	06-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bhawna Goel	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1336/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURRATTAN SINGH 3372	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1337/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDER SINGH 6465	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1338/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY TAXI SERVICE 6826	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1339/2026	13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH KUMAR BHAMBHU 2762	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	ExCOMM Award by Arb Comm/21/2026	15-04-2026	Axis Bank Ltd Vs SANJIB KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	ExCOMM Award by Arb Comm/18/2026	08-04-2026	Axis Bank Ltd Vs JATIN KUMAR CHAUHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	ExCOMM Award by Arb Comm/19/2026	08-04-2026	Axis Bank Ltd Vs DEEPAK	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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		613	Commercial Suit	OMP (COMM)/14/2026	20-04-2026	S S MOTA SINGH SENIOR SECONDARY SCHOOL Vs APPALON OVERSEAS THROUGH MR DEEPAK VIJ PARTNER	Aranya Moulick(P),	882625642	aranya.moulick@muoulicklawoffice.com	NA
		613	Commercial Suit	CS (COMM)/216/2026	10-04-2026	PRAKASH PIPES LIMITED Vs CAREWELL REPELLENTS PRIVATE LTD	AVTAR SINGH BHAMLOT(P),	9810910333	avtarsingh786@yahoo.com	46106
		613	Commercial Suit	OMP (COMM)/1340/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARFARAJ G 4102	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1341/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AWADHESH KUMAR MISHRA 3130	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1342/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARDEEP SINGH 9638	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	CS (COMM)/213/2026	09-04-2026	CANARA BANK BLENDRA SINGH Vs NILENDU VATSYAYAN(P),		9999050853	nilenduvatsyayan@gmail.com	46113
		613	Commercial Suit	CS (COMM)/214/2026	09-04-2026	Ms Sapna Aggarwal Vs Smart Chips Pvt Ltd	AMIT KUMAR(P),	9810591404	amlawassociates2020@gmail.com	exemption Requested
		613	Commercial Suit	OMP (COMM)/1319/2026	(D)10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harbin Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	Execution (Comm)/121/2026	10-04-2026	M/S JYOBHAA. K. PATHAK ENGINEERS PVT LTD Vs M/S KONCEPT PROSTHETIC PVT LTD		9971931446	pathak26.adv@gmail.com	NA
		613	Commercial Suit	CS (COMM)/218/2026	11-04-2026	MEDIA ADVERTISING PVT LTD Vs TEHRI HOUSE PRIVATE LIMITED	Arvind Vashistha(P),	8010005212	info@lexavapatners.com	46121
		613	Commercial Suit	OMP (COMM)/1374/2026	(D)13-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Wazir P	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	CS (COMM)/228/2026	17-04-2026	M S RAGHUBIR SINGH JAGBIR SINGH Vs M SPIRE INDUSTRIES AND ORS	ASHOK SKAUSHIK	KR.8587937809	ashokkaushikadv827@gmail.com	46127
		613	Commercial Suit	OMP (COMM)/1396/2026	(D)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OVO CABS PRIVATE LIMITED 4647	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1397/2026	(D)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRIYA SHARMA 0299	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1398/2026	(D)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GYAN CHAND 6820	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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		613	Commercial Suit	OMP (COMM)/1399/2026	(1)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYAM SUNDER 7377	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1400/2026	(1)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARIF AHAMAD 3437	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1401/2026	(1)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU YADAV 8307	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1402/2026	(1)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEELA DEVI 1617	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1403/2026	(1)21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD RASHEED 3480	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1404/2026	(1)21-04-2026	Kotak Mahindra Bank Ltd Vs Sandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1405/2026	(1)21-04-2026	Kotak Mahindra Bank Ltd Vs Rohtash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1406/2026	(1)21-04-2026	Kotak Mahindra Bank Ltd Vs Sunder Lal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1407/2026	(1)21-04-2026	Kotak Mahindra Bank Ltd Vs Vijay Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1408/2026	(1)21-04-2026	Kotak Mahindra Bank Ltd Vs Bintu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/13/2026	18-04-2026	MS SOMANY BATH FITTING PVT LTD Vs KANWARDEEP SINGH	SATENDER RAI	9953485570, 9971949272	Satendra.rai@dsklegal.com	NA
		613	Commercial Suit	OMP (COMM)/1445/2026	(1)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RICARDO STONE PRIVATE LIMITED 7300	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1446/2026	(1)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARAMJIT KAUR 8504	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1447/2026	(1)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VLJAY PAL JATOL 2555	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1448/2026	(1)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP KUMAR 8757	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			Commercial Suit	CS (COMM)/235/2026	20-04-2026	Netsarang Computer Ine and Anr Vs Alepo Technologies Private Limited and other	RISHI PRAKASH(P),	8826232692	rishioo09p@gmail.com	46128
			Commercial Suit	OMP (COMM)/1449/2026	(D)24-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs POOJA MEHRA 2220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1450/2026	(D)24-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VINDU BATRA 9440	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/15/2026	20-04-2026	M/S AGRO LIFE SCIENCE CORPORATION Vs M/S GOYAL AND GOEL STAINLESS STEELS	SANJEEV SINGH KR.	9810148367	legalvibes.lawfirm@gmail.com	NA
			Commercial Suit	ExCOMM Award by Arb Comm/23/2026	24-04-2026	STATE BANK OF INDIA Vs Shanti Book Binding House	AARTI BANSAL(P),	9971729922	no email	NA
			Commercial Suit	CS (COMM)/238/2026	21-04-2026	DIBAKARCHEM ENTERPRISES PROPRIOR SH SUNIL KUMAR SWAIN Vs SAMANT POWDERTECH PRIVATE LIMITED	H. S. YADAV	9999384586	harishyadav17a@gmail.com	46128
			Commercial Suit	OMP (COMM)/1409/2026	(D)21-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rashid Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			Commercial Suit	Execution (Comm)/143/2026	20-04-2026	Avlan India Vs De Decor Engineering Pvt Ltd	Prasann Kumar(P),	9266715001	advocatesunnyjain@gmail.com	NA
			Commercial Suit	OMP (COMM)/1451/2026	(D)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KAMAL GUPTA 0446	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1452/2026	(D)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD MUSTAFA 2940	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1453/2026	(D)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARAMBIR CHOPRA 4749	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1455/2026	(D)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANJALI SOOD 2762	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1462/2026	(D)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shubham Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			Commercial Suit	OMP (COMM)/1470/2026	(D)25-04-2026	m/s cholamandalam investment and finance co ltd Vs Suresh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			Commercial Suit	OMP (COMM)/1442/2026	(D)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHREEKANT SURENDRAPRATAP SINGH	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	NA

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		613	Commercial Suit	OMP (COMM)/1443/2026	(1)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MINAKSHI SURESH BHOI	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	NA
		613	Commercial Suit	OMP (COMM)/1444/2026	(1)24-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAVNATH HANUMANT FADKE	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	NA
		613	Commercial Suit	OMP (COMM)/1464/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Qadir	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	CS (COMM)/242/2026	24-04-2026	PUNJAB NATIONAL BANK Vs RAMPRAKASH(P), SHANKAR	VED PRAKASH	9711900673	advocateprakashredd@gmail.com	46132
		613	Commercial Suit	OMP (COMM)/1465/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Vikash S	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1466/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Kuldeep A	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1467/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Deepak Taneja	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1468/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Murari Mohan Mishra	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1469/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Ankit Dahiya	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1463/2026	(1)25-04-2026	m/s cholamandalam investment and finance co ltd Vs Leebanshu Vijay Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1471/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mahesh Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1472/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Bishnoi Road Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1473/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Sabuddin I	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1474/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Rinku Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1475/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shiv Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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		613	Commercial Suit	OMP (COMM)/1476/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Rohit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1477/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mangal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1478/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Suhaib I	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1479/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Arshad K	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1480/2026	(1)25-04-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Dilshad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1497/2026	(1)27-04-2026	Toyota Financial Services India Ltd Vs MOHID SHAKIR 1373	SerRahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1501/2026	(1)27-04-2026	Toyota Financial Services India Ltd Vs JAGDIP SINGH 7995	SerRahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1500/2026	(1)27-04-2026	Toyota Financial Services India Ltd Vs ROHIT KUMAR 2934	SerRahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	ExCOMM Award by Arb Comm/27/2026	-28-04-2026	M/s Kotak Mahindra Prime Ltd Vs PRADEEP KUMAR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	NA
		613	Commercial Suit	ExCOMM Award by Arb Comm/24/2026	-28-04-2026	M/s Kotak Mahindra Prime Ltd Vs ROHIT	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	NA
		613	Commercial Suit	ExCOMM Award by Arb Comm/25/2026	-28-04-2026	M/s Kotak Mahindra Prime Ltd Vs SACHIN KUMAR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	NA
		613	Commercial Suit	ExCOMM Award by Arb Comm/26/2026	-28-04-2026	M/s Kotak Mahindra Prime Ltd Vs VINOD KUMAR YADAV	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1499/2026	(1)27-04-2026	Toyota Financial Services India Ltd Vs RAHUL PASWAN 3690	SerRahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1498/2026	(1)27-04-2026	Toyota Financial Services India Ltd Vs SUKHWINDER SINGH 2394	SerRahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1495/2026	(1)27-04-2026	Toyota Financial Services India Ltd Vs BIRAMLAL KAPOOR	SerVANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	NA

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		613	Commercial Suit	OMP (COMM)/1496/2026	(1)27-04-2026	Toyota Financial India Ltd Vs BIMAL DEY	9717182168	vandana.kapoor@patinelawoffices.com	NA
		613	Commercial Suit	OMP (COMM)/1494/2026	(1)27-04-2026	Toyota Financial India Ltd Vs DATTATREY SHANKAR BHOIR	9717182168	vandana.kapoor@patinelawoffices.com	NA
		613	Commercial Suit	OMP (COMM)/1536/2026	(1)28-04-2026	Toyota Financial India Ltd Vs RAVI KUMAR 1088	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1541/2026	(1)28-04-2026	Toyota Financial India Ltd Vs BHAWANI SINGH 3752	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1540/2026	(1)28-04-2026	Toyota Financial India Ltd Vs JASVEER VED 5460	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1537/2026	(1)28-04-2026	Toyota Financial India Ltd Vs SHANAWAJ K 1692	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1542/2026	(1)28-04-2026	Toyota Financial India Ltd Vs SHASHI BHUSHAN S SHUKLA 2143	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1539/2026	(1)28-04-2026	Toyota Financial India Ltd Vs NITIN N 9636	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1538/2026	(1)28-04-2026	Toyota Financial India Ltd Vs SAGEER N 4664	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1535/2026	(1)28-04-2026	Toyota Financial India Ltd Vs SYED MOHSIN ALI 8053	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1548/2026	(1)30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD SHAFIK 3915	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1549/2026	(1)30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHLANDER BISHIT 8965	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1550/2026	(1)30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAYA KHAN 4889	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/1551/2026	(1)30-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAYA KHAN 4219	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	Execution (Comm)/103/2026	02-04-2026	RABINDRA SINGH PAWAN AGARWAL Vs Virender kumar Puri(P),	9911569395	pruies.1@yahoo.co.in	NA

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			613 Commercial Suit	Execution (Comm)/146/2026	24-04-2026	Sunita Kanwar Vs Gymactive	Sameer Sidhar(P)	9999918302	NO EMAIL	NA
			613 Commercial Suit	Execution (Comm)/131/2026	15-04-2026	SAHARA ENGINEERS AND CONSULTANTS Vs RASIK PRODUCTS PVT LTD	Karamveer Tokas(P)	9811191254	ad.karamveer@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1327/2026	11-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sulakhn Ram	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1329/2026	11-04-2026	DELCON ENGINEERING Vs NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348	advocateurvashibe hl@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1328/2026	11-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Krishana R	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	CS (COMM)/209/2026	08-04-2026	DELCON ENGINEERING Vs THE NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348	advocateurvashibe hl@gmail.com	46120
			613 Commercial Suit	OMP (COMM)/1196/2026	11-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1203/2026	11-04-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1255/2026	11-07-2026	SANGRAM PRAJAPATI Vs BANK VIHAR CGHS LTD THROUGH ITS PRESIDENT SECRETARY	Brijesh Tiwari(P)	98116 99122	sssastry@lexambit.in	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614 EXECUTION	Execution (Comm.)/100/2026	01-04-2026	SUNDARAM FINANCE LTD Vs AMIT KUMAR	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	N/A
			614 EXECUTION	Execution (Comm.)/101/2026	01-04-2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK GAHOT	MR. KAUSHAL KUMAR	7009793548	RISHABH.ERUDI TELELEGAL@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1179/2026	11-04-2026	IDFC FIRST BANK LTD Vs CHANDRA PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1180/2026	11-04-2026	RBL BANK LTD Vs AFSAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1181/2026	11-04-2026	IDFC FIRST BANK LTD Vs TESUL PVT LTD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614 ARBITRATION	OMP (COMM.)/11/2026	04-04-2026	M/s Pran Printers Pvt Ltd Vs M/s Punjab Ferro Controls Pvt Ltd	MR. RAHUL SINGLA	9711406438	SINGHLA.RAHUL7@GMAIL.COM	N/A

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			614 COMMERCIAL SUIT	CS (COMM)/187/2026	04-04-2026	BTC TRADERS VS. MR. JASPREET GUPTA ENGINEERS AND CONTRACTORS SINGH	9899641617	JASPREET.LAW@GMAIL.COM	13.03.2026
			614 COMMERCIAL SUIT	CS (COMM)/189/2026	04-04-2026	RODISH HOSPITALITY Vs KAPIL KOHLI	MR. ADITYA RANA 9599553812	ADITYA2407RANA@GMAIL.COM	12.03.2026
			614 COMMERCIAL SUIT	CS (COMM)/190/2026	04-04-2026	PUNJAB NATIONAL BANK Vs MAHAVIR SINGH JAIN	MS. SABHYA 9811577425	SABHYAJAIN08@GMAIL.COM	27.03.2026
			614 COMMERCIAL SUIT	CS (COMM)/194/2026	04-04-2026	CANARA BANK Vs PRAVEEN VERMA	MR. SUBHASH KUMAR JHA 9810840045	SKJHAASSOCIATES@GMAIL.COM	25.03.2026
			614 COMMERCIAL SUIT	CS (COMM)/197/2026	04-04-2026	PUNJAB NATIONAL BANK Vs ASHOK KUMAR	MR. ARUN 9899138242	ARUNBHARDWAJ1206@GMAIL.COM	24.03.2026
			614 COMMERCIAL SUIT	CS (COMM)/198/2026	04-04-2026	PUNJAB NATIONAL BANK Vs MANOJ KUMAR	MR. ARUN 9899138242	ARUNBHARDWAJ1206@GMAIL.COM	N/A
			614 COMMERCIAL SUIT	CS (COMM)/199/2026	04-04-2026	SURINDER PAL LAMB Vs SOURABH TIWARI	MR. MANOJ KUMAR 9213155125	LAWYERMANOJ7@GMAIL.COM	29.03.2026
			614 EXECUTION	Ex.COMM Award by Arb. Comm./17/2026	06-04-2026	AXIS BANK LTD Vs RAVINDRA UPPOOR	MR. MAYANK NAIK MAHAJAN 9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614 EXECUTION	Execution (Comm.)/113/2026	06-04-2026	AXIS BANK LTD Vs ALOK KUMAR	MR. MAYANK MAHAJAN 9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.03.2026
			614 COMMERCIAL SUIT	CS (COMM)/203/2026	06-04-2026	N.S COMMUNICATION PVT LTD Vs BHARTI AIRTEL LTD	MR. SAHIL RAO 9999025817	SAHILRAO455@GNMAIL.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1225/2026	(D) 06-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHAMED ASHKAR K M	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1226/2026	(D) 06-04-2026	TOYOTA FINANCIAL SERVICES Vs NASLATH BHARDWAJ UP	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1227/2026	(D) 06-04-2026	TOYOTA FINANCIAL SERVICES Vs RAVI SINGH BHARDWAJ	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1228/2026	(D) 06-04-2026	TOYOTA FINANCIAL SERVICES Vs SAMEEUDDIN ALAM	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614 ARBITRATION	OMP (COMM.)/1229/2026	(D) 06-04-2026	TOYOTA FINANCIAL SERVICES Vs VISHAL M BHARDWAJ	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/1230/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs BHARDWAJ VIVEKANAND R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1231/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs AJAY BHARDWAJ KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1232/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs AJAY SINGH BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1233/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs HEMANT CHAUDHARY BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1234/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs VANDNA BHARDWAJ D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1235/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs SARVESH KUMAR MISHRA BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1236/2026	(D)06-04-2026	TOYOTA FINANCIAL SERVICES Vs FAROOK MIYAN BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1237/2026	(D)06-04-2026	BMW INDIA FINANCIAL SERVICES Vs CHINMAY APURBA CHATTERJEE BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/206/2026	07-04-2026	BANK OF BARODA Vs AJAY PAL	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	04.04.2026
			614	COMMERCIAL SUIT	CS (COMM.)/207/2026	08-04-2026	BANK OF MAHARASHTRA NARENDRA SHARMA KUMAR	MR. ARVIND SINHA	0810618195	ARVINDSINHA@GMAIL.COM	06.04.2026
			614	EXECUTION	Execution (Comm.)/118/2026	09-04-2026	KOTAK MAHINDRA BANK Vs ANAND SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/212/2026	09-04-2026	CANARA BANK Vs RAJU BOSS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	01.04.2026
			614	ARBITRATION	OMP (COMM.)/1272/2026	(D)09-04-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN DAYANAND GAUND	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1273/2026	(D)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HIMANSHU SHUKLA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1274/2026	(D)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHRI BALAJI TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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		614	ARBITRATION	OMP (COMM.)/1275/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RANBIR R	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1276/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SOMBIR J	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1277/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HARSH LOGISTICS	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1278/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs ISHWAR RAMESH RATHOD	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1279/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs MUKTAR MOULA SAYYED	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1280/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs MAHADEV GOVINDA CHAKRANARAYAN	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1281/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs USHA GANGADHAR JADHAV	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1282/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs BHAGAVAN RAJARAM ERANDE	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1283/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs SARVAJIT LAXMAN PATIL	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1284/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs RAGHUNATH RAJARAM KUWAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1285/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs ROHIT PRAVIN CHAUDHARI	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1286/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN BHAGWANRAO RATHOD	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1287/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs MOHAN SADASHIV PANDHARE	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1288/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs MAHESH DAITATRAY SONAWANE	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1290/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs REEMA RAJEEV	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM.)/1291/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RAGHUVVEER SINGH	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1292/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs UMAR FARUK	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1293/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs YOGESH KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1294/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ANKUR SHARMA	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1296/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHRI KHALIFA INFRADEVELOPERS	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1303/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SONU KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1304/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs YOGINDER SINGH	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1305/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUOYANT STOCKPILE	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1306/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUOYANT STOCKPILE	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1307/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ROHIT H	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1308/2026	(1)09-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs GOPAL SINGH	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1309/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs SURAJ DEVI	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1310/2026	(1)09-04-2026	KOTAK MAHINDRA BANK LTD Vs SAROHASHANKAR EARTH MOVERS	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1311/2026	(1)09-04-2026	KOTAK MAHINDRA BANK Vs MOHIT	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1312/2026	(1)09-04-2026	KOTAK MAHINDRA BANK Vs ASHISH KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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		614	ARBITRATION	OMP (COMM.)/1313/2026	(1)09-04-2026	KOTAK MAHINDRA BANK Vs JAKIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1314/2026	(1)09-04-2026	SURYODAY SMALL FINANCE BANK LTD Vs AASHIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	EXECUTION	Execution (Comm.)/120/2026	10-04-2026	JAMMU AND KASHMIR BANK LTD Vs SUHAIB MOHAMMAD	MR. UZMA BASHRAF	9873029772	RAUZLEGAL@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1315/2026	(1)10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH PAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1316/2026	(1)10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BHARAT X	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1317/2026	(1)10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs VIKAS VEER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1318/2026	(1)10-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MUKESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
		614	EXECUTION	Execution (Comm.)/124/2026	13-04-2026	AXIS BANK LTD Vs FARZANA KHATOON	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
		614	EXECUTION	Execution (Comm.)/125/2026	13-04-2026	AXIS BANK LTD Vs MONA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
		614	EXECUTION	Execution (Comm.)/126/2026	13-04-2026	AXIS BANK LTD Vs YASH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
		614	EXECUTION	Execution (Comm.)/127/2026	13-04-2026	AXIS BANK LTD Vs MINTU KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1356/2026	(1)13-04-2026	TOYOTA FINANCIAL SERVICES Vs SAVITRI BAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1357/2026	(1)13-04-2026	TOYOTA FINANCIAL SERVICES Vs PRAVEEN KAUNDAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1358/2026	(1)13-04-2026	TOYOTA FINANCIAL SERVICES Vs RAMESH KUMAR ARORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
		614	ARBITRATION	OMP (COMM.)/1359/2026	(1)13-04-2026	TOYOTA FINANCIAL SERVICES Vs RINKOO S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/1360/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs A S BHARDWAJ ENTERPRISES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1361/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHID RASHID KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1362/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs VIRENDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1363/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs ASAD MANZER	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1364/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs RAHMATH GAFOOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1365/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs ARSHANAB K V	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1366/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHIT BAJAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1367/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs PRACHI SRIVASTAVA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1368/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs VIKAS ROSE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1369/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs JITENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1370/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs ABHISHEK SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1371/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs CHANDRAPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1372/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs SRVISION POWER SOLUTIONS OPC	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1373/2026	(D)13-04-2026	TOYOTA FINANCIAL SERVICES Vs DEVENDER BAINSLA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/132/2026	15-04-2026	AXIS BANK LTD Vs SONU GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A

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			EXECUTION	Execution (Comm.)/133/2026	15-04-2026	AXIS BANK LTD Vs JITENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			EXECUTION	Execution (Comm.)/134/2026	15-04-2026	AXIS BANK LTD Vs MANISH KUMAR GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			EXECUTION	Execution (Comm.)/135/2026	15-04-2026	SANTOSH KUMAR AZEEM SHAH ANSARI	MR. RAJENDER KUMAR RAWAT	9810053768	RJNDR.RAWAT@GMAIL.COM	N/A
			EXECUTION	Execution (Comm.)/136/2026	15-04-2026	BINDU JAGGI Vs JAI RAM	MR. SUNIL DUTT	9313345075	ADVOCATESUNILDUTT1@GMAIL.COM	N/A
			COMMERCIAL SUIT	CS (COMM)/222/2026	15-04-2026	PRAKASH PIPES LTD Vs RADHIKA CONFECTIONERY	MR. AVTAR SINGH	9717101829	AVTAR78@GMAIL.COM	25.03.2026
			COMMERCIAL SUIT	CS (COMM)/223/2026	15-04-2026	CURRIE AND BROWN INDIA PVT LTD Vs TARC PROJECTS LTD	MR. AMAR KUMAR	9717101829	ADVOCATEAMAR1977@GMAIL.COM	25.03.2026
			EXECUTION	Execution (Comm.)/139/2026	16-04-2026	ARISTO HEALTH CARE Vs TEJAS JEEVANMISHRA HEALTH CARE PVT LTD	MR. KUSHAL MISHRA	7011271638	KUSHALMISHRA199@GMAIL.COM	N/A
			EXECUTION	Execution (Comm.)/140/2026	16-04-2026	UNION BANK OF INDIA Vs MOOL CHAND PALIWAL AND ORS	MR. VIJAYENDRA PRATAP	9999372685	VIJAYENDRAPRATAPADOVATE3465@GMAIL.COM	N/A
			EXECUTION	Execution (Comm.)/142/2026	17-04-2026	ALLWAYS LOGISTIC INDIA Vs MOTION LOGISTIC	MR. SUNIL KRISHNA VERMA	9971113447	ADVSUNILVERMA.A.DELEGAL.COM	N/A
			COMMERCIAL SUIT	CS (COMM)/231/2026	18-04-2026	PUNJAB NATIONAL BANK Vs N K INTERIOR	MR. SANCHETI SHARMA	9548667393	SSSANCHIT09@GMAIL.COM	15.04.2026
			ARBITRATION	OMP (COMM.)/1395/2026	18-04-2026	TOYOTA FINANCIAL SERVICES Vs KAMAL SINGH LODHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			COMMERCIAL SUIT	CS (COMM)/234/2026	20-04-2026	NATSARANG COMPUTER INCR Vs INFINERA INDIA	MR. RISHI PRAKASH	8826232692	RISHI0009P@GMAIL.COM	16.04.2026
			MISC	MISC ADJ/377/2026	22-04-2026	KULDEEP SINGH Vs SHUBHAM SUYAL	MR. NISHANT SHARMA	7982997412	NISHANTSHARMA3890@GMAIL.COM	N/A
			ARBITRATION	OMP (COMM.)/16/2026	23-04-2026	UNION OF INDIA Vs ROYAL MERIDIAN INDIA	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDDGUPTA@GMAIL.COM	N/A
			ARBITRATION	OMP (COMM.)/1417/2026	23-04-2026	TOYOTA FINANCIAL SERVICES Vs SIDDHI TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/1418/2026	(1)23-04-2026	TOYOTA FINANCIAL SERVICES Vs MOHAN DEDHA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1419/2026	(1)23-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MALKIT SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1423/2026	(1)23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH ARJUN VITKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1424/2026	(1)23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHAL EKNATH BHOIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1425/2026	(1)23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKIT FULCHAND SHENDE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1429/2026	(1)23-04-2026	IDFC FIRST BANK LTD Vs BHOLE KASHYAP	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1430/2026	(1)23-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs JASWANT D	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/243/2026	24-04-2026	RAMESH KUMAR SINGH Vs RANJEET KUMAR SINGH VERMA	MR. BIPUL KUMAR	9958429868	BK3556252@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (COMM.)/1454/2026	(1)24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs KULDEEP R	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1456/2026	(1)24-04-2026	M/s Cholamandalam Investment and Finance Vs GURJEET SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1457/2026	(1)24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs LAKHAN PANCHAL	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1458/2026	(1)24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs TAIMOORS	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1459/2026	(1)24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ROHIT KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1460/2026	(1)24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs NASIR R	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1461/2026	(1)24-04-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHAHIDA PARVEEN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A

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			614	COMMERCIAL SUIT	CS (COMM)/246/2026	25-04-2026	GREEN HEAVEN PLANTSCAPE THROUGH ITS SPA HOLDER Vs CHEMPRIMO FLOURINE	MR. DEEPAK SINGH	9315829356	ADVDEEPAKSINGHOFFICIAL@GMAIL.COM	09.11.2024
			614	EXECUTION	Execution (Comm.)/148/2026	27-04-2026	KOTAK BANK Vs YADAV	MAHINDRAM. ROHITASH SHANKAR	RAVI 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/149/2026	27-04-2026	STATE BANK OF INDIAM. Vs KRISHWAVE ENGINEERING SOLUTIONS	MR. AARTI BANSAL	9873347330		N/A
			614	COMMERCIAL SUIT	CS (COMM)/249/2026	27-04-2026	NEERAJ MALHOTRA Vs MAHADEV ADVISORY	MR. RAVI THAKUR	9810894605	ADV.RAVITHAKUR28@GMAIL.COM	23.12.2025
			614	ARBITRATION	OMP (COMM.)/1482/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs KULDEEP SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1483/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs SANJAY D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1484/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs RADHEY SHYAM YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1485/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs SHAH PUBLICATION	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1486/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs RAHUL SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1487/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs KAPIL KALKHANDAY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1488/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs SAGAR NAGAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1502/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs HARIBHARDWAJ SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1503/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs ROHIT KASHYAP	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1504/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs RIMPLE CHOUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1505/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs DARSHANSING BABUSING THAKUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM.)/1506/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs IMRAN JAINULABDIN KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1507/2026	(1)27-04-2026	TOYOTA FINANCIAL SERVICES Vs ARJUN BABAN KATAKE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/154/2026	28-04-2026	KOTAK MAHINDRA PRIME LTD Vs VIMAL MATHUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1521/2026	(1)28-04-2026	SURYODAY FINANCE BANK TARA CHAND SUMIT CONSTRUCTION COMPANY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1522/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs RAHUL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1523/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs OMPRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1524/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs DALIP SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1525/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs YOGESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1531/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs MONU	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1532/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs AMAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1533/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs ANCHAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1534/2026	(1)28-04-2026	KOTAK MAHINDRA BANK Vs DEEPAK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/253/2026	29-04-2026	DIVYA SINGH Vs M/H.R. ISPAT	MR. VAIBHAV TRIVEDI	9810888702	INFO@SINHAANADPARTNERS.COM	27.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/254/2026	29-04-2026	UPGRID SOLUTIONS Vs MANJU	MR. KRITIKA TUTEJA	9643008880	CONTACT@AAALLEGAL.PRO	N/A
			614	COMMERCIAL SUIT	CS (COMM)/255/2026	29-04-2026	UPGRID SOLUTIONS Vs SAURABH SINGH	MR. KRITIKA TUTEJA	9643008880	CONTACT@AAALLEGAL.PRO	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			514	COMMERCIAL SUIT	CS (COMM)/257/2026	29-04-2026	SUNIL DUTT INSTAMOJO Vs MR. AJAY FATYAL	9212193958	ADV.FATYALAJAY@GMAIL.COM	27.04.2026
50	SH. AJAY GULATI-DISTRICT JUDGE-COMMERCIAL COURT-04	SOUTH-WEST		Execution (Comm.)	97/2026	01-04-2026	STATE BANK OF INDIA Vs PRIYANKA BARAL	9811134771	kumarvinay.65@gmail.com	
			509	CS (COMM)	178/2026	01-04-2026	S S Property Through Proprietor Dileep Kumar Gupta Vs Dr Virendra Swarup Educational Foundation and Ors	9810940458	pramodrath.rath4@gmail.com	19.03.2026
			509	CS (COMM)	182/2026	01-04-2026	Satya Prakash Dubey Vs MS Sanmah Infotech Pvt Ltd	981196283	adv.irshad1@gmail.com	19.03.2026 & 09.04.2026
			509	Execution (Comm.)	102/2026	02-04-2026	Kotak Mahindra Bank Limited Vs RAJESH KUMAR	9811317311	advocatearvindgupta@gmail.com	
			509	CS (COMM)	183/2026	02-04-2026	XXXXX Vs YYYY	9999306881	eludication.legal@outlook.com	
			509	CS (COMM)	185/2026	02-04-2026	PUNJAB NATIONAL BANK Vs JATINDER SINGH	8750052500	advocatejhangu@gmail.com	19.01.2026
			509	CS (COMM)	186/2026	02-04-2026	JCC tiles Vs MAHAGUN INDIA PVT LTD	9899951140	advocatemanishverma349@gmail.com	23.03.2026
			509	OMP (COMM.)	(I)1204/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & TEJASCO. AGARWAL 1587	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1205/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & SHILACO. DEVI 9092	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1206/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & AMBROSECO. P T 8829	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1207/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & ARVINDRACO. KUMAR MISHRA 3198	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1208/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & CO. NARENDRA SINGH 1675	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1209/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & JANGVEERCO. SINGH 5065	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1210/2026	02-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIABHARDWAJ & SANJEEVCO. KAUSHIK 7028	8376049807	advocateashok.1@gmail.com	

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		509	OMP (COMM.)	(1)1211/2026	02-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SADHANACO. ARYA 8097	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
		509	CS (COMM)	191/2026	04-04-2026	Punjab national bank Vs FAISAL HUSSAIN KHAN	RAGHAV SHARMA	9717610124	vsradvisors@gmail.com	27.03.2026
		509	CS (COMM)	192/2026	04-04-2026	CANARA BANK Vs AKASH VERMA PROPRIETOR OF M/S AKASH ENTERPRISES	SUBHASH KR.	9810840045	skjhaassociates@yahoo.com	25.03.2026
		509	CS (COMM)	193/2026	04-04-2026	CANARA BANK Vs MALIK RAJ SINGH PROPRIETOR OF SAI ENTERPRISES	SUBHASH KR.	9810840045	skjhaassociates@yahoo.com	25.03.2026
		509	CS (COMM)	196/2026	04-04-2026	Punjab National Bank Vs Mr Sanjeev Kumar Prop Of Abhi Enterprises	ARUN BHARDWAJ	9899138242	arunbhardwaj1206@gmail.com	24.03.2026
		509	Execution (Comm.)	106/2026	06-04-2026	M/S CARITAS SYSTEM PRIVATE LIMITED Vs ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENT	ACHAL GUPTA	9953900145	office@aeqlaw.com	
		509	Execution (Comm.)	107/2026	06-04-2026	Axis Bank Ltd Vs SATYAM PARSHURAM TRANSPORT SERVICES	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)	108/2026	06-04-2026	Axis Bank Ltd Vs PANKAJ GAUTAM	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)	109/2026	06-04-2026	Axis Bank Ltd Vs ROBINSON	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)	110/2026	06-04-2026	Axis Bank Ltd Vs AKHILESH KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)	111/2026	06-04-2026	Axis Bank Ltd Vs NATWAR KUMAR JHA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	CS (COMM)	204/2026	06-04-2026	Amit Singhal Vs Shahana Parween	VISHAL GARG	9810131702		25.03.2026
		509	Execution (Comm.)	116/2026	08-04-2026	Axis Bank Ltd Vs VANDANA CHOPRA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)	117/2026	08-04-2026	Axis Bank Ltd Vs SIMRAN	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	12/2026	09-04-2026	Sunrise Embedded Solutions Pvt Ltd Vs Design Graphics	ANUPAM DWIVEDI	9891629964	anupamadvsc@gmail.com	

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		509	CS (COMM)	215/2026	09-04-2026	Canara Bank Vs SONU SINGH	NILENDU VATSYAYAN	9999050853	nilenduvatsyayan@gmail.com	30.03.2026
		509	Execution (Comm.)	119/2026	10-04-2026	Axis Bank Ltd Vs SHYAM MISHRA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	CS (COMM)	217/2026	10-04-2026	VIVAVE GLOBAL PRIVATE LIMITED Vs MOUSER ELECTRONICS INC	Lalan Chaudhary	8585997719		13.01.2026
		509	CS (COMM)	220/2026	13-04-2026	ABHISHEK YADAV Vs ASHOK KUMAR GAUR	AMISHA VOHRA	7503916176	amishavohra4@gmail.com	08.04.2026
		509	CS (COMM)	221/2026	13-04-2026	The Supreme Industries Ltd Vs Sandhya	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	08.04.2026
		509	OMP (COMM.)	(D)1375/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ALI MPCO. 4739	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1376/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SATHIKUMARI S S 2078	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1377/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SANJAYCO. KUMAR 3251	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1378/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ARJUNCO. SINGH 6165	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1379/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ASHISHCO. KHOKHAR 3830	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1380/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs S S VCO. CONSTRUCTION 3415	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1381/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MANOJCO. KUMAR 5144	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1382/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DANIALCO. DHAN SUKH 6718	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1383/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs TEJDANCO. RANIDAN 0184	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1384/2026	15-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SHEELCO. WATI DEVI 2415	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	

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		509	OMP (COMM.)	(D)1385/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIRENDRACO. MAURYA 6390	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1386/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSHCO. KUMAR SINGH 0936	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1387/2026	15-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BARKHACO. RANI 0180	8376049807	advocateashok.1@gmail.com	
		509	Execution (Comm.)	141/2026	16-04-2026	Punjab National Bank Vs SAURAV BHASIN VIVEK KUMAR	9899331166	sauravbhasin10@gmail.com	
		509	CS (COMM)	230/2026	17-04-2026	M/s CAPARO MIDDLE EAST FZE PRIVATE LIMITED Vs M/s JPC PIPES PRIVATE LIMITED	9711543472	adv.psharma10@gmail.com	06.03.2026
		509	OMP (COMM.)	(D)1410/2026	21-04-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs ASHISH GULIA 4837	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)1411/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJPALCO. SINGH 1532	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1412/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AFROZCO. SHEKHAR CHAMOLI 6065	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1413/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSHCO. SINGH 1090	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1414/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHAKAR RAI 2997	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1415/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISHCO. KUMAR 6095	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1416/2026	21-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATISHCO. KUMAR SINGH 8336	8376049807	advocateashok.1@gmail.com	
		509	CS (COMM)	240/2026	23-04-2026	RSJ ENGINEERING AND PROJECTS PVT LTD Vs VINITA ENTERPRISES	9811166164	ashishsk04@gmail.com	08.04.2026
		509	OMP (COMM.)	(D)1426/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANSING SAMPAT SHILAWANT	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1427/2026	23-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESH B	9717182168	vandana.kapoor@patinelawoffices.com	

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			509	OMP (COMM.)	(D)1428/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ROSHANKUMAR GHANSHYAMBHAI	VANDANA INDIAKAPOOR PATEL	9717182168	vandana.kapoor@patinelawoffices.com	
			509	OMP (COMM.)	(D)1431/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs NISHANT SHARMA 4016	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1432/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs PUNEET SINGH RAWAT 4924	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1433/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ASHUTOSH DWIVEDI 4512	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1434/2026	23-04-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MOHD ZAHAIB 9992	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1435/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs JATIN 1513	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1436/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SANJAY 7583	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1437/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs VIJAY SINGH YADAV 1345	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1438/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SHAMSHER SINGH 0770	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1439/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DHARAMBIR CHOPRA 4747	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1440/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs IMRAN KHAN 5589	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1441/2026	23-04-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs VIJAY KUMAR 5654	RAHUL INDIABHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	CS (COMM)	244/2026	24-04-2026	RLG Systems India Private Limited Vs Almehtab Industries Private Limited	AMAN THUKRAL	9891602513	amanthukral@outlook.com	
			509	CS (COMM)	245/2026	24-04-2026	RLG Systems India Private Limited Vs Shiva TextFabs Limited	AMAN THUKRAL	9891602513	amanthukral@outlook.com	
			509	Execution (Comm.)	147/2026	27-04-2026	Kotak Mahindra Bank Limited Vs Pradeep Sharma	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	

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		509	Execution (Comm.)	150/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR	7009793548	rishabh.eruditelegal@gmail.com		
		509	Execution (Comm.)	151/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT GARG	7009793548	rishabh.eruditelegal@gmail.com		
		509	Execution (Comm.)	152/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs RAJURAM VILASH PATEL	7009793548	rishabh.eruditelegal@gmail.com		
		509	Execution (Comm.)	153/2026	27-04-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL YADAV	7009793548	rishabh.eruditelegal@gmail.com		
		509	CS (COMM)	250/2026	27-04-2026	CANARA BANK Vs RAJIVB.SAMAIYA RAJIV BANSAL PROPR OF M/S BANSAL ENTERPRISES	9811343911	rbsamaiyar.adv@gmail.com	13.04.2026	
		509	CS (COMM)	252/2026	27-04-2026	QTLLOADS TECH TRANSIT PVT LTD Vs JSR ENTERPRISES	9810874706	advocatejaidevsharma@gmail.com	23.04.2026	
		509	OMP (COMM.)	(D)1489/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AYAAT TOURS AND TRAVELS	9717182168	vandana.kapoor@patinelawoffices.com		
		509	OMP (COMM.)	(D)1490/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHANDRASHEKHAR MANOHAR NIUL	9717182168	vandana.kapoor@patinelawoffices.com		
		509	OMP (COMM.)	(D)1491/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGANPREET B 4455	8376049807	advocateashok.1@gmail.com		
		509	OMP (COMM.)	(D)1492/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RESHMA PARVEEN 0168	8376049807	advocateashok.1@gmail.com		
		509	OMP (COMM.)	(D)1493/2026	27-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARABJEET SINGH 5941	8376049807	advocateashok.1@gmail.com		
		509	OMP (COMM.)	(D)1509/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1510/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jai Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1511/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Titus Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1512/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amar Pal Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	OMP (COMM.)	(D)1513/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Sarif	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1514/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rahman Ali	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1515/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vikash F	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1516/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Braham Prakash	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1517/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kayyum Ali	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1518/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subodh B	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1519/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Monu S	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1520/2026	27-04-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Surrender Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1526/2026	28-04-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1527/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH MISHRA 3300	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1528/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHNUMA M 8939	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1529/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEORAO BHAJE 0336	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1530/2026	28-04-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJU CO. BAJPAI 8254	RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	17/2026	30-04-2026	WICHITRA CONSTRUCTIONS PVT LTD Vs GENERAL MANAGER TELECOM DISTRICT BSNL AMBALA	ARIHANT JAIN	9811799646	arihant1992@hotmail.com	
		509	CS (COMM)	258/2026	30-04-2026	SHAKUNTALA DEVI PROPRIETOR OF SHAGUN FURNITURE THROUGH ITS AUTHORISED SIGNATORY Vs PAWAN KUMAR MANDAL	AJIT SINGH	9899695740	ajitpsingh1978@yahoo.com	18.03.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	CS (COMM)	259/2026	30-04-2026	State Bank of India Vs rahul kumar	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	17.04.2026
			509	CS (COMM)	260/2026	30-04-2026	State Bank of India Vs yash rai	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	17.04.2026
			509	CS (COMM)	261/2026	30-04-2026	State Bank of India Vs SONU	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	17.04.2026
			509	CS (COMM)	262/2026	30-04-2026	State Bank of India Vs Unnati Anshu	ANKIT AHLAWAT	9711450504	ankitahlawat@gmail.com	17.04.2026
TOTAL					1121						